



**INTELLECTUAL  
PROPERTY INDIA**

Patents/Designs/Trademark  
GEOGRAPHICAL INDICATIONS



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☎ 011-28031838  
011-28032406

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381  
Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:04/01/2016**

**Time: 11:00 AM.**

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-4582/99658	766423	M/S. PATNI APT PRINTERS P. LTD, 2UA, JAWAHAR NAGAR, CHANDRAWAL ROAD, SUBZI MANDI, DELHI- 110007. V/S. M/S. PATNI COMPUTER SYSTEMS (P) LTD, S.NO. 1-A F-1, IRANI MARKET COMPOUND, YERAWADA, PUNE- 411006.	M/S. ASHOKA REGISTRATION SERVICE, ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI- 110001. V/S. M/S. DE PENNING & DE PENNING, 2B, GROUND FLOOR, SOLITAIRE PLAZA, MG. ROAD, GURGAON- 122002.
2	DEL-T-4500/94484	575478	M/S. BAVTREX EXPORT AND IMPORT GMBH. INTERCONTINENTAL TOBACCO CO LTD. BRITISH VIRGIN ISLAND. V/S. M/S. GTC INDUSTRIES LTD. TOBACCO HOUSE, VILE PARLE (W) MUMBAI-400056	M/S. ANAND & ANAND B-41, NIZAMUDDIN EAST, NEW DELHI-110013 V/S. M/S. GTC INDUSTRIES LTD. TOBACCO HOUSE, VILE PARLE (W) MUMBAI-400056
3	148867	891253	M/S. B.L. NAMKEEN PRODUCTS, 82, GALI KHAJAJCHI WALI, CHOPLA MANDIR CHAZIBAD, U.P.-201001. V/S. M/S. BALAJI WAFERS PVT. LTD, SHED NO. C-1 B/17-18, PLOT NO.- 42, AJI G.I.D. RAJKOT- 360003. GUJARAT.	M/S. EVEREST TRADE MARK CO, CH.NO. 718, WESTERN WING, TIS HAZARI, DELHI- 110054. V/S. M/S.K.C. PATEL & CO. 208, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, O/S. RAIPUR GATE, KAKARIA ROAD, AHMEDABAD- 380022.

				GUJARAT.
4	165006	715363	M/S. KRISHNA ENTERPRISES, 75 A, RAJENDRA NAGAR, LUCKNOW -226004 (U.P.) V/S. M/S. TIPPU INDUSTRIES, 3497/4 (FF), GOPI MARKET, GALI LALLU MISHAR, SADAR BAZAR , DELHI-110006	M/S. LONDON TRADE MARKE, FIRST FLOOR, 1, ARYA SAMAJ MANDIR ROAD, LUCKNOW-226018 (U.P.) V/S. M/S. SHARP TRADE MARKE CO. 15/1061, NAIWALA, KAROL BAGH NEW DELHI- 110005
5	168815	669276	M/S. SHREE GANESH & CO, 130/33, BAGHAI, KANPUR, U.P. V/S. M/S. MAHINDRA & MAHINDRA LTD, GATEWAY BUILDING, APOLLO BUNDER, MUMBAI- 400001.	M/S. THE KOTTAY, 111/2, HARSH NAGAR, KANPUR- 208012, U.P. V/S. M/S. TAS & CO, 1&2/19, GANGA, SWASTIK PARK, V N PURAV MARG, CHEMBUR, MUMBAI- 400071.
6	DEL-T- 3491/60861	593424	M/S. SURYA FOOD & AGRO PVT. LTD, D-I, SECTOR-2, DIST. GAUTAM, BUDHA NAGAR, U.P. V/S. M/S. BHAGWATI FOODS PRIVATE LIMITED, MANGALM BUILDING (SECTION-A), 2 <sup>ND</sup> , FLOOR, ROOM 205, 24 HEMANTA BASU SARANI, KOLKATA- 700001,	M/S. LOYAL REGISTRATION SERVICES, 210, JOP PLAZA, P-2, SECTOR-18, NOIDA-201301, NCR DELHI. V/S. M/S. E S GODFRET & SON, 9/1A SHERIFF LANE, GROUND FOOR, KOLKATA- 700016.
7	236108	761301	M/S. CRAVATTIFICIO ZADI S.R.L. VIA COMELICO, 29-20135, MILANO, ITALY V/S. M/S. METROPOLITAN TRADING COMPANY. 10/76, OFF. HAINES ROAD, WORLI, MUMBAI-400018.	M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B-28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. WORLDWIDE REGISTRATION BEUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DLEHI – 110005

8	136190	701490	<p>M/S. THREE-N-PRODUCTS PVT.LTD, F-171, GHAFFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S.</p> <p>M/S. HINDUSTAN LEVER LIMITED, HINDUSTAN LEVER HOUSE, 165/166, BACKBAY RECLAMATIONS, MUMBAI- 400020.</p>	<p>M/S. DELHI TRADE MARK COMPANY, F- 171, GHAFFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S.</p> <p>M/S. ANAND &amp; ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013</p>
9	142575	890485	<p>M/S. SWARUP SHRI CHAND, 5034, RUI MANDI, SADAR BAZAR, DELHI- 110006 V/S.</p> <p>M/S. BAJAJ AUTO LTD AKURDI, PUNE-411035</p>	<p>M/S. S. M. GUPTA &amp; COMPANY 262, LAWYER'S CHAMBER, CRIMINAL SIDE TIS HAZARI COUTRS, DELHI -110054 V/S.</p> <p>M/S.KHAITAN &amp; CO MEHER CHAMBERS, 4<sup>TH</sup> &amp; 5<sup>TH</sup> FLOORS R.K. MARG, BALLARD ESTATE MUMBAI- 400038</p>
10	167793	887698	<p>M/S. MAHESHWARI ENTERPRISES, 2156, GURU ARJUN NAGAR, WEST PATEL NAGAR, NEW DELHI- 110008. V/S.</p> <p>M/S. ANCHOR ELECTRONICS &amp; ELECTRICALS PVT. LTD, PLOT NO. G-9, CROSS ROAD 'A', M.I.D.C, MAROL, ANDHERI (E), MUMBAI- 400093. FINAL HEARING 2:30 PM</p>	<p>M/S. LALJI ADVOCATES, A-48, YOJNA VIHAR, DELHI- 110092. V/S.</p> <p>M/S. M.P. MIRCHANDANI &amp; CO, RAM MANSION, 1<sup>ST</sup> FLOOR, ROOM NO.4, N.F. ROAD, NEAR CITYWALK, COLABA, MUMBAI- 400039. FINAL HEARING 2:30 PM</p>
11	143887	716194	<p>M/S. SINGLA TEA INDUSTRIES BANK BAZAR, RAM PURA PHUL WORKS, NEAR RLY. CROSSING , RAM PURA PHUL, DISTT. BHTINDA,PUNJAB V/S.</p> <p>M/S. M.S. TRADING COMPANY DHAB WASTI RAM AMRITSAR, PUBJAB</p>	<p>M/S. WORLDWIDE REGISTRATION BEUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DLEHI – 110005 V/S.</p> <p>SHRI S.S KANWAR (ADVOCATE) 238 GREEN AVENUE, AMRITSAR-143001</p>



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**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:05/01/2016

Time: 11:00 AM.

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	166680	843512	M/S. JAIN STEEL INDUSTRIES, PB NO. 28, GT RAOD, MANDI GOBINDGARH- 147301, PUNJAB. V/S. M/S. RAJ STEEL ROLLING MILLS, P.B. 9, GURU KI NAGARI, MANDI GOBINDGARH-147301, PUNJAB.	M/S. BAJAJ REGISTRATION SERVICE, 193, CIVIL LINES, 1 <sup>ST</sup> FLOOR, UPSTAIR DOON BAKERS, SANJAY GANDHI MARKET, B.M.C. CHOWK, JALANDHAR- 144001, PUNJAB, V/S. M/S. INTTL ADVOCARE, F-252, SAINIK FARMS, NEW DELHI- 110062.
2	T-R-163864	631726	M/S. KAMAL CHEMICAL WORKS, 1/32, TAKSAL GALI, JOHRI BAZAR, AGRA, U.P. V/S. M/S. G.M. PRODUCTS (INDIA), RAWAT PURA, AGRA- 282003, U.P.	M/S. NATIONAL TRADE MARK CO., 25, RAM MANDIR MKT,(OPP.ROXY TALKIES) HING KI MANDI, AGRA- 282003 U.P V/S. M/S. MANMOHAN SINGH ASSOCIATES, 7/24, WEST PATEL NAGAR, NEW DELHI- 110008.
3	150869	607989	M/S. DUWEL EXPORTS 774 GURU HARGOBIND NAGAR PHAGWARA (PB) V/S. M/S. ZEST INDUSTRIES OPPOSITE SPORTS COLLEGE, KAPURTHALA ROAD, JALANDHAR (PB)	M/S. DUWEL EXPORTS 774 GURU HARGOBIND NAGAR PHAGWARA (PB) V/S. M/S. BAJAJ REGISTRATION SERVICE 102, JAY ESS COMPLEX SHASTRI MARKET, OPP. DAILY VIR PARTAP JALANDHAR -144 001

4	168053	708344	<p>M/S. LIBERTY FOOTWEAR COMPANY. LIBERTY HOUSE, RAILWAY ROAD, KARNA-132001. (HARYANA) V/S.</p> <p>M/S. ASSOCIATED APPARELS PRIVATE LIMITED. AKASH DEEP, 4/5, ZAKARIA BUNDER ROAD, SEWRI, MUMBAI-400015</p>	<p>M/S. ANAND &amp; ANAND. B-41, NIZAMUDDIN EAST, NEW DELHI-110013 V/S.</p> <p>M/S. ARJUN T. BHAGAT &amp; CO. 132/1, MODI STREET, P.B. NO.1865, FORT, MUMBAI-400001</p>
5	152627	818971	<p>M/S. ALKA FOODS PVT. LTD, 26, S.S.I, LAGHU UDYOG NAGAR, G.T. KARNAL ROAD, DELHI- 110033. V/S.</p> <p>M/S. UNIQUE AGRO PRODUCTS, 1026/9, GALI TELIYAN, TILAK BAZAR, DELHI- 110006.</p>	<p>M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S.</p> <p>M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006.</p>
6	128039	615030	<p>M/S. INDO ITALIA MANUFACTURING CO. D-50, MANSAROVAR GARDEN, NEW DELHI-110015. V/S.</p> <p>M/S. MOTOR INDUSTRIES CO.LTD. HOSUR ROAD, ADUGODI, BANGALORE-560030.</p>	<p>M/S. GLOBALLEXLEGAL- ADVOCATES &amp; LEGAL CONSULTANTS, J-1102, NEELPADAMKUNJ, SECTOR-1, VAISHALI GHAZIABAD- 201010 V/S.</p> <p>M/S. DEPENNING &amp; DEPENNING 10, GOVERNMENT PLACE EAST, KOLKATA-700069</p>
7	172513	715575	<p>M/S. FAITH PHARMACEUTICALS 345/1, SHIVAJI MARKET, 2<sup>ND</sup> FLOOR, PITAM PURA, DELHI-110034. V/S.</p> <p>M/S. GLAXOSMITHKLINE PHARMACEUTICALS LTD, 252, DR, ANNIE BESANT ROAD, WORLI MUMBAI- 400025.</p>	<p>SHRI VIPAN JAIN (ADVOCATE). C/O. CAPITAL REGISTRATION SERVICE. 2063/39, HARI SINGH NALWA ST., KAROL BAGH, NEW DELHI-110005 V/S.</p> <p>M/S. SUSHANT M. SINGH &amp; ASSOCIATES 5/25, WEST PATEL NAGAR NEW DELHI- 110008</p>
8	119151	887265	<p>M/S. JAI DURGA ENTERPRISES, 99, PHASE-2, BADLI INDUSTRIAL AREA, DELHI- 110042. V/S.</p> <p>M/S. SONY CORPORATION, TOKYO, JAPAN.</p>	<p>M/S. A &amp; CO, REGNS &amp; ADVTS, B.K.-27 (WEST) SHALIMAR BAGH, DELHI- 110088. V/S.</p> <p>M/S. LALL LAHIRI &amp; SALHOTRA, LLS HOUSE PLOT NO. B- 28, SECTOR 32, INSTITUTIONAL AREA, GURGAON- 122001.</p>

9	200129	658876	M/S. SHRIRAM PISTONS AND RINGS LTD, 23, KASTURBA GANDHI MARG, NEW DELHI- 110001. V/S. M/S. USHA INTERNATIONAL LIMITED, SURYA KIRAN, 19, KASTURBA GANDHI MARGH, NEW DELHI- 110001	M/S. SINGH & ASSOCIATES, C-36, IIND FLOOR, EAST OF KAILASH, NEW DELHI- 110065. V/S. M/S. K & S PARTNERS, 109, SECTOR 44, GURGAON- 122003 HARYANA
10	149333	663927	M/S. ICI AUSTRALIA OPERATIONS PROPRIETARY LIMITED, AUSTRALIA. V/S. M/S. MAG INSTRUMENT, CALIFORNIA-91761.	M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. M/S. CHANDRAKANT M. JOSHI, 501, VISHWANANAK, CHAKALA ROAD, ANDHERI (E), MUMBAI- 400099.
11	139712	688676	SH. SUBHAS GUPTA, 2780/25, SHIV BEARING MARKET, HAMILTON ROAD, DELHI- 110006 V/S. M/S. EUREKA FORBES LTD, 7, CHAKRABERIA ROAD, (SOUTH), KOLKATA- 700025.	M/S. LALJI ADVOCATES, A-48, (LALJI HOUSE), YOJNA VIHAR, DELHI- 110092. V/S. M/S. SURESH & CO. 11, PRABHA KUNJ, PLOT NO. 498, 24 <sup>TH</sup> ROAD, KHAR (W), MUMBAI- 400052.
12	152622	807336	M/S. ALKA AYURVEDIC (P) LTD, 26, SSI, LAGHU UDYOG NAGAR, G.T. KARNAL ROAD, DELHI- 110033. V/S. M/S. BAYER AKTENGESELLSCHAFT, GERMANY. (FINAL HEARING 2.30PM)	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. DEPENNING & DEPENNING, 2B, GROUND FLOOR, SOLITAIRE PLAZA, MG ROAD, GURGAON- 122002. (FINAL HEARING 2.30PM)



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**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:06/01/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	114557	639467	M/S. SURENDRA KUMAR DALMIA, 2-G, VISHWA APPARTMENT, 2 SHANKARA CHARYA MARG, DELHI- 110054. V/S. M/S. MAXTOR CORPORATION, U.S.A.	M/S. MUKESH PALIWAL (ADVOCATE), SHOP NO. 380, III G.S.I SECTOR-29, NOIDA, GB NAGAR, U.P. V/S. M/S. UNITED OVERSEAS TRADE MARK COMPANY, 96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110025.
2	T-3722/61593	571589	M/S. SHIVA LAL AGARWAL & CO. HOSPITAL ROAD, AGRA 3, UTTAR PRADESH. V/S M/S. PRAKASHAN KENDRA SITAPUR ROAD, DALIGANJ, LUCKNOW 226020 UTTAR PRADESH	M/S. P.K. ARORA 110, ANAND VRINDAVAN, SANJAY PLACE, AGRA (U.P.) V/S M/S. LONDON TRADE MARK, PATENT & TRADE MARK ATTORNEYS, FIRST FLOOR, 1, ARYA SAMAJ MANDIR ROAD LUCKNOW -226 018 UTTAR PRADESH

3	182344	880508	<p>M/S. AUTOMETER ALLIANCE LTD, 101C, SHIV HOUSE, HARI NAGAR, ASHRAM, NEW DELHI- 110014. V/S. M/S. CAREER LAUNCHER INDIA PVT. LTD, B-52, OKHLA INDUSTRIAL AREA PHASE-1 NEW DELHI- 110020.</p>	<p>M/S. K &amp; S PARTNERS, 84-C, C-6 LANE, SAINIK FARMS, NEW DELHI- 110062. V/S. M/S. ANAND &amp; ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013</p>
4	141402	669723	<p>M/S. GURU NANAK STATE WORKS, B- 243, JANTA COLONY, OPPOSITE SHIVAJI COLLEGE, RAGHUBIR NAGAR, NEW DELHI – 110027 V/S. M/S. SONY CORPORATION, 7-35, KITASHINAGAWA, 6- CHOME, SHINGAWA- KU, TOKYO, JAPAN</p>	<p>M/S. ATUL TRADE MARK COMPANY, 2483, IIND FLOOR, SHRI RAM PLACE, CHOWK TELIWARA, SADAR BAZAR, DELHI- 110006 V/S. M/S. LALL LAHIRI SALHOTRA, PLOT NO. B- 28, SECTOR-32, INSTITUTIONAL AREA, GURGAON- 122001</p>
5	142183	861359	<p>M/S. MADAN INDUSTRIES, 96-B, INDUSTRIES ESTATE, LUDHIANA- 141003, PUNJAB, V/S. M/S. RAJSON INDUSTRIES, 188, CYCLE SHOPPING CENTER, AICCTA ROAD, MILLER GANJ, LUDHIANA, PUNJAB.</p>	<p>M/S. PURI TRADE MARK CO, BRAND HOUSE, 54-55, SUPER CYCLE MARKET, OPP. KWALITY DHARAM KANDA, GILL ROAD, LUDHIANA- 141003, PUNJAB. V/S. M/S. MAHTTA &amp; CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1, PUNJAB.</p>
6	DEL-T- 2531/57997	658914	<p>M/S. R.N. PRODUCTS, 9/99, STAION ROAD, YAMUNA BRIJ, AGRA, UTTAR PRADESH. V/S. M/S. SHAKTI ZARDA FACTORY (I) PVT LTD. C-9/24, YAMUNA VIHAR, DELHI-110053 (FINAL HEARING 2.30PM)</p>	<p>SHRI. P.K. ARORA B-62/4, KESHAV KUNJ, PRATAP NAGAR, AGRA-10. V/S. M/S. DELHI REGISTRATION SERVICE 96, SUKHDEV VIHAR, MATHURA ROAD, NEW DLEHI- 110025 (FINAL HEARING 2.30PM)</p>





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Date:07/01/2016

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### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	201910	917742	M/S. HALDIRAM INDIA PVT. LTD, B-1, H-8, MAHAN CO- OPERATIVE ESTATE, MAIN MATURA ROAD, NEW DELHI- 110044 V/S. M/S. HALDIRAM BHUJIWALA, 7, JAGMOHAN MULLICK LANE, KOLKATA- 700007	M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI- 110005 V/S. M/S. KOLKATA TRADE MARK SERVICE, 62, BENTINCK STREET, 4 <sup>TH</sup> FLOOR, ROOM NO. 412, KOLKATA- 700069.
2	139340	816434	M/S. PAWAN CYCLE INDUSTRIES (REGD), 11076, ST. NO. 8, PRATAP NAGAR, LUDHIANA, PUNJAB. V/S. M/S. APPU INTERNATIONAL, 89-B, INDUSTRIAL AREA-A, (EXTENTION) LUDHIANA, PUNJAB.	M/S. PURI TRADE MARK CO, BRAND HOUSE, 54-55, SUPER CYCLE MARKET, OPP. KWALITY DHARAM KANDA, GILL ROAD, LUDHIANA- 141003. PUNJAB. V/S. M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1, PUNJAB.

3	150123	882422	<p>M/S. MAZA SEWING MACHINE, 90/104-A, IFTIKARABAD, KANPUR, U.P. V/S.</p> <p>M/S. P.M. DIESELS PVT LTD, POST BOX NO. 1003, AJI INDUSTRIAL ESTATE, RAJKOT- 360003. GUJARAT.</p>	<p>M/S. ANSHUL, ADVOCATE, L.I.G.-95, INDIRA NAGAR, KANPUR- 208026, U.P. V/S.</p> <p>M/S. DE PENNING &amp; DE PENNING, 2B, GROUND FLOOR, SOLITAIRE PLAZA MG ROAD, GURGAON- 122002.</p>
4	200127	751946	<p>M/S. SHRIRAM PISTONS AND RINGS LTD, 23,KASTURBA GANDHI MARG, NEW DELHI- 110001 V/S.</p> <p>M/S. THE JAY ENGINEERING WORKS LIMITED, 19, KASTURBA GANDHI MARG, NEW DLEHI- 110001,</p>	<p>M/S. THE ACME COMPANY, B- 41, NIZAMUDDIN EAST NEW DELHI- 110013, V/S.</p> <p>M/S. K &amp; S PARTNERS, 109, SECTOR 44, GURGAON- 122003,</p>
5	169104	804687	<p>M/S. TRIVENI INDUSTRY. TRIVENI COMPLEX, GOVERDHAN ROAD, MATHURA- 281004 U.P. V/S.</p> <p>M/S. POLYCAB WIRES PVT LTD. HICO HOUSE, 1<sup>ST</sup> FLOOR, 771, PANDIT SATWALEKAR MARG, MAHIM, MUMBAI-400016 FINAL HEARING 2:30 PM</p>	<p>M/S. LOYAL REGISTRATION SERVICE. 210, JOB PLAZA, P-2, SECTOR- 18, NOIDA-201301 U.P. V/S.</p> <p>M/S. M.P. MIRCHANDANI &amp; CO. RAM MANSION, ROOM NO. 4, 1<sup>ST</sup> FLOOR, N.F. ROAD, NEAR CITYWALYK, COLABA, MUMBAI-400039 FINAL HEARING 2:30 PM</p>
6	147480	624880	<p>M/S. SHEEL CHAND FLOUR MILLS PVT. LTD, VILL. DEHRIA, NEAR I.T.I. RAMPUR ROAD, HALDWANI-263139 DISTT. NAINITAL. V/S.</p> <p>M/S. SHIV NATH RAI HARNARAIN (I) LTD, B-16, BHAGWAN DASS NAGAR, DELHI.</p>	<p>M/S.ROMESH CHADHA &amp; CO. GROUND FLOOR, 1, ARYA SAMAJ MANDIR ROAD, LUCKNOW-226018 UTTAR PRADESH. V/S.</p> <p>M/S. S.K TRADEMARKS CO, C-36, LANE NO. 4, MAHENDRU ENCLACE, DELHI- 110009.</p>
7	DEL-T-3950	639097	<p>M/S. E.I. DU PONT DE NEMOURS AND COMPANY, U.S.A. V/S.</p> <p>M/S. BINOD HOSIERY, 31, SHIBTALLA STREET, CALCUTTA- 700007.</p>	<p>M/S. ANAND &amp; ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S.</p> <p>M/S. TRADE MARK REGISTRATION BUREAU, 1, NETAJI SUBHAS ROAD, CALCUTTA- 700001.</p>

8	172233	982046	M/S. KUBER TOBACCO PRODUCTS PVT. LTD, 31-K, SIRASPUR, DELHI-110042. V/S. M/S. CELADOR PRODUCTIONS LTD, ENGLAND.	M/S. SURESH & CO. 11, PRABHA KUNJ, PLOT NO. 498, 24 <sup>TH</sup> ROAD, KHAR (W), MUMBAI- 400052. V/S. M/S. RANJAN NARULA ASSOCIATES, THE VATIKA TRIANGLE, 6 <sup>TH</sup> FLOOR SUSHANT LOK, A-BLOCK, PHASE-1, GURGAON- 122001.
9	DEL-T-3526	686586	M/S. EQUAL PLASTICS PVT. LTD, WH-46, MAYAPURI PHASE-II, NEW DELHI- 110064. V/S. M/S. MERISANT COMPANY, SWITZERLAND.	M/S. KUMAR & COMPANY ADVOCATES, 2/121, FIRST FLOOR, SUBHASH NAGAR NEW DELHI- 110027. V/S. M/S. MANMOHAN SINGH ASSOCIATES, 7/24, WEST PATEL NAGAR, NEW DELHI- 110008.
10	215342	762746	M/S. GODFREY PHILLIPS INDIA LIMITED, FOUR SQUARE HOUSE, 49 COMMUNITY CENTRE, FRIENDS COLONY, NEW DELHI- 110065 V/S. M/S. HALDIRAM SNACKS (P) LTD, B-1/H-8, MOHAN CO-OPERATIVE ESTATE, MAIN MATHURA ROAD, NEW DELHI- 110044	M/S. LALL LAHIRI & SALHOTRA LLS HOUSE PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI – 110005
11	162222	802947	M/S. BASANT INSULATORS, 70, CHANDER PURI, GHAZIABAD, U.P. V/S. M/S. TYCO INTERNATIONAL SERVICE, GMBH, FREIER PLATZ 10, CH- 8200 SCHAFFHAUSEN, SWITZERLAND.	M/S. ALOK KANSAL ADVOCATE, 50, CHAITANYA PURAM , NUCHANDI GROUND, MEERUT, U.P. V/S. M/S. ANAND AND ANAND B-41, NIZAMUDDIN EAST, NEW DLEHI- 110013
12	177155	627458	M/S. SHRIRAM PISTIONS AND RINGS LIMITED, 23, KASTURBA GANDHI MARG, NEW DELHI- 110001. V/S. M/S. USHA INTERNATIONAL LIMITED, SURYA KIRAN, 19, KASTURBA GANDHI MARGH, NEW DELHI- 110001 FINAL HEARING 2:30 PM	M/S. THE ACME COMPANY. B- 41M NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. K & S PARTNERS, 109, SECTOR 44, GURGAON- 122003 HARYANA FINAL HEARING 2:30 PM

<b>13</b>	<b>DEL-T- 1715/55207</b>	<b>607885</b>	<b>M/S. VOLGA METAL INDUSTRIES, D-121, DEEPALI, PITAMPURA, DELHI- 110034. V/S. M/S. BHAGWATI ENGINEERING &amp; MANUFACTURING WORKS, 6/173, SUBHASH NAGAR, NEW DELHI- 110027.</b>	<b>M/S. MANGLA REGISTRATION SERVICE, 1961, KATRA SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006. V/S. M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005.</b>
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Fax no. 28032381

Name of Hearing Officer

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**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:08/01/2016

Time: 11:00 AM.

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	176147	798769	M/S. TEVA PHARMACEUTICAL INDUSTRIES LTD, JERUSALEM-91010, ISRAEL. V/S. M/S. WANDER PRIVATE LIMITED, PLOT NO. 21, SECTOR 19, KOPRI ROAD, VASHI, NAVI MUMBAI- 400703.	M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. M/S. USHA CHANDRA SEKHAR ADVOCATE, 3E1, COURT CHAMBERS NEW MARINE LINES, MUMBAI- 400020.
2	165699	678293	M/S. N.K. FORGING & ROLLING INDUSTRIES, RADHA SWAMI SATSANG STREET, CHANDIGARH ROAD, LUDHIANA PUNJAB. V/S. M/S. FORGING MACHINERY MANUFACTURING COMPANY, LINK ROAD, INDL. AREA 'A', LUDHIANA PUNJAB	M/S. MAHTTA & CO, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-141001, P.B. V/S. M/S. PURI TRADE MARK CO. 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PB) FINAL HEARING 11:00 AM

FINAL HEARING 11:00 AM



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**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:11/01/2016**

**Time: 11:00 AM.**

## **CAUSE LIST**

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	234951	799555	M/S. SHITAL INTERNATIONAL, S-9, INDUSTRIAL AREA, JALANDHAR PUNJAB V/S. M/S. SHEETAL CLOTHING CO. PVT. LTD, SHEETAL STATE, THAKKAR CHAWL, 443/E, GRANT ROAD, MUMBAI- 400007	M/S. BAJAJ REGISTRATION SERVICE, 193, CIVIL LINES, 1 <sup>ST</sup> FLOOR, UPSTAIR DOON BANKERS, SANJAY GANDHI MARKET, JALANDHAR- 1 PUNJAB V/S. M/S. R.K. DEWAN & COMPANY, PODAR CHAMBERS, S.A. BRELVI ROAD FORT, MUMBAI- 400001
2	160326	618513	M/S. ASHOKA DISTILLERS AND CHEMICALS PVT. LTD., MODI FLOUR MILLS COMPUND, OKHLA INDUSTRIAL ESTATE, NEW DLEHI- 110020 V/S. M/S. AUSTIN NICHOLS & CO., INCORPORATED OF 777 WESTCHESTER AVENUE, WHITE PLAINS, NEW YORK 10604. U.S.A.	M/S. MAN MOHAN SINGH ADV 7/24, WEST PATEL NAGAR, NEW DELHI- 110008 V/S. M/S. INTTL ADVOCARE, F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI- 110062.

3	DEL-T-4342	626217	M/S. UNIQUE MANUFACTURING COMPANY, BULUNDPUR ROAD, BYEPASS, JALANDHAR CITY-144004. PUNJAB. V/S. M/S. FRIENDS AUTO (INDIA) PVT. LTD, 38-A, INDUSTRIAL AREA, FARIDABAD- 121001, HARYANA.	M/S. UNIQUE MANUFACTURING COMPANY, BULUNDPUR ROAD, BYEPASS, JALANDHAR CITY-144004. PUNJAB. V/S. M/S. AMARJIT & ASSOCIATES, SUITE 404, LAW ARCADE, 18-PUSA ROAD, NEW DELHI- 110005.
4	152575	793929	M/S. SUPREME AGRO FOODS PVT. LTD, C/188, PHASE VI, FOCAL –POINT, LUDHIANA, PUNJAB. V/S. M/S. ZARF DAIRY PVT. LTD, HAZI- BABA DARGAH, MAKTUMPURA SARKHEH GANDHINAGAR HIGHWAY, AHMEDABAD, GUJRAT	M/S. D. KUMAR DHINGRA, ADVOCATE, 39, G.T. ROAD, MILLER GANJ LUDHIANA- 141003, PUNJAB. V/S. M/S. Y.J. TRIVEDI & CO. 'YAGNAJYOT' OPP. AGRAWAL HALL, UNIVERSITY ROAD, POLYTECHNIC, AHMEDABAD- 380015.
5	162378	781390	M/S. VINOD FOOD PRODUCTS, PLOT NO. 586/84, OPPOSITE SCHOOL MUNDKA, DELHI- 110041 V/S. M/S. POOJA NAMKEEN BHANDAR, RAILWAY ROAD, JWALPUR, HARIDWAR U.P	M/S. ATUL TRADE MARK COMPANY, 2483, IIND. FLOOR, SRI RAM PLACE, CHOWK TELIWARA, SADAR BAZAR, DELHI- 110006. V/S. M/S. MANGLA & ASSOCIATES, 1961, KATRA SHAHAN SHAHI, CHNDNI CHOWK, DELHI- 110006.
6	167193	706430	M/S. UNI AUTO ENTERPRISES, 21/1378, NAIWAL KAROL BAGH, NEW DELHI- 110005. V/S. M/S. UNA & CO, A-64/5, G.T. KARNAL ROAD, INDUSTRIAL AREA, DELHI- 110033.	M/S. DELHI TRADE MARK COMPANY, F- 171, GHAFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006
7	DEL-T-3331/60490	697480	M/S. HARMAN ELECTRONICS, 263, LAJPAT RAI MARKET, DELHI- 110006. V/S. M/S. SUKHVINDER SINGH CHHABRA, W-9, OKHLA INDUSTRIAL AREA, PHASE- II , NEW DELHI- 110020.	M/S. SKS LAW ASSOCIATES, C1/611, MAYFAIR TOWER, CHARMWOOD VILLAGE, SURAJKUND, FARIDABAD-121009. HARYANA. V/S. M/S. PRASAD ASSOCIATES, A-17, NITI BAGH, NEW DELHI- 110049.







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**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:12/01/2016**

**Time: 11:00 AM.**

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-5098	840907	M/S. PILYCASER INDIA PVT. LTD, A-115/2, WAZIRPUR INDUSTRIAL AREA, DELIHI- 110052 V/S. M/S. TOMMY HILFIGER LICENSING, INC, U.S.A.	M/S. DEY & KUMHAR CO, 27, JANGPURA LANE, BHOGAL, NEW DELHI- 110014. V/S. M/S. AMARCHAND & MANGALDAS & SURESH A. SHROFF & CO, AMARCHAND TOWERS, 2016, OKHLA INDUSTRIAL ESTATE PHASE-III, NEW DELHI- 110050.
2	720821	728290	M/S. COMPANIA DE PRODUCTOS ALIMENTOS Y SERVICIOS CORPORA S.A. FREIRE 321, VALPARAISO, CHILE. V/S. M/S. SOCIETE DES PRODUITS NESTLE S.A. 1800, VEVEY, SWITZERLAND, FINAL HEARING 2:30PM	M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002. V/S. M/S. INTTL ADVOCARE, F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI- 110062. FINAL HEARING 2:30PM
3	DEL-T-3519	781864	M/S. LANCER HEALTHCARE PVT. LTD, 16/5, KALKAJI, NEW DELHI- 110019. V/S. M/S. STRIDE HEATL CARE (P) LTD, A-221, SOMESHWAR COMPLEX, PART 1, SATELLITE ROAD, AHEMDABAD.	M/S. KULDIP & ASSOCIATES, 945/3, (F.F), NAIWAL FAIZ ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. KAYSER & CO, RAJA BAHADUR MANSION, 2 <sup>ND</sup> FLOOR, 20, AMBALA DOSHI MARG, FORT, MUMBAI- 400023.

4	DEL-T-3560/61112	623930	M/S. BENTEX CONTRO & SWITCHGEAR CO, B/65/3, BENTEX HOUSE, NARAINA INDUSTRIAL AREA, PHASE- II NEW DELHI- 110028 V/S. M/S. BANTEX TAR UDYOG, B-70/41, DSIDC INDUSTRIAL COMPLEX, LAWRANCE ROAD, DELHI- 110035	M/S. ASHOKA TRADE MARKS CO, 4, CENTRAL LANCE BENGALI MARKET NEW DELHI- 10001 V/S. M/S. ATUL TRADE MARK COMPANY, 2483, IIND FLOOR, SHRI RAM PALCE, CHOWK TELIWARA, SADAR BAZAR, DELHI- 110006
5	DLE-T-2768/58648	612047	M/S. KUNDAN INDUSTRIES 12098, STREET NO.22, RAM NAGAR, LUDHIANA-141003 (HEARING ON TM-5)	M/S. KUNDAN INDUSTRIES 12098, STREET NO.22, RAM NAGAR, LUDHIANA-141003 (HEARING ON TM-5)
6	171097	774749	M/S. BHANDARI BEARING STORE, 460, ZEENAT BARI, HAMILTON RAOD, KASHMERE GATE, DELHI- 110006. V/S. M/S. PHILIPS BRAKE RUBBER COMPANY, 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KASHMERE GATE, DELHI- 110006.	M/S ABC REGISTRATION SERVICE, C-36, STREET NO.4, MAHENDRU ENCLACE, OPPOSITE MODEL TOWN-III, DELHI- 110009 V/S. M/S. PHILIPS BRAKE RUBBER COMPANY, 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KASHMERE GATE, DELHI- 110006.
7	DEL-T-4464/95117	877005	M/S. VETSFARMA LTD, POLICE LINES ROAD, JALANDHAR, PUNJAB. V/S. M/S. VIVIDHMARGI INVESTMENTS PVT. LTD, 11/12, UDYOG NAGAR, S.V. ROAD, GOREGAON (W), MUMBAI- 400062.	M/S. BAJAJ REGISTRATION SERVICE, 102, JAY ESS COMPLEX, SHASTRI MARKET, JALANDHAR-144001, PUNJAB. V/S. M/S. FATEHCHAND C. SHAH & CO., 'A' AIDUN BUILDING, 5 <sup>TH</sup> FLOOR, 1 <sup>ST</sup> DHOBI TALAO, MUMBAI- 400002.
8	DEL-T-2902/59035	631465	M/S. AJAX ELECTRICALS, 2745, HANSAPURI, MAIN ROAD, (PREM BHAWAN) TRINAGAR, DELHI- 110035. V/S. M/S. AJAY AUTO PRODUCTS, 311, VILLAGE DABRI, PANKHA ROAD, NEW DELHI- 110045.	M/S. WORLDWIDE REGISTRATION BEUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DLEHI – 110005 V/S. M/S. AJAY AUTO PRODUCTS, 311, VILLAGE DABRI, PANKHA ROAD, NEW DELHI- 110045.





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**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:13/01/2016**

**Time: 11:00 AM.**

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-1828/55670	550063	M/S R.K. INDUSTRIES, K-9, UDYOG NAGAR, DELHI V/S M/S NARANG METAGRAPH COMPANY, 856, MURADPURA, RAKA CHOWK, GILL ROAD, LUDHIANA- 3 (PB.)	M/S DELHI REGISTRATION SERVICES 85/86, GADODIA MARKET, KHARI BADLI DELHI -110006 V/S M/S MAHTTA & CO. ADVOCATES, 43- B/3, UDHAM SINGH NAGAR, LUDHIANA – 1 (PB)
2	183414	999790	M/S. TAS MED (I) PVT. LTD, PLOT NO. 45, NEW TIMBER MARKET, SECTOR 26, CHANDIGARH. V/S. M/S. CADILA HEALTHCARE LTD, ZYDUS TOWER, SATELLITE CROSS ROADS, AHEDABAD- 380015, GUJARAT.	M/S. VENUKA KUMARIA ADVOCATE, 5673, DUPLEX, MODERN HOUSING COMPLEX, MANIMAJRA, U.T. CHANDIGARH. V/S. M/S. SUBRAMANIAM, NATRAJ & ASSOCIATES, E-556, GREATER KAILASH-II, NEW DELHI- 110048.
3	129116	637221	M/S. AGGARWAL INDUSTRIAL CORPORATION, 3682/51, 1 <sup>ST</sup> FLOOR, SHABI MARKET, CHOWK MORI GATE, DELHI- 110006. V/S. M/S. RAYAT ELECTRICALS, 1853, SUYA BAZAR, BHAGIRATH PALACE, DELHI- 110006. (FINAL HEARING 2:30PM)	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. INDIAN TRADE MARKS COMPANY, 91, CROCKERY MARKET, SADAR BAZAR, DELHI- 110006. (FINAL HEARING 2:30PM)

4	201267	715499	<p>M/S. CIBA GEIGY AG SWITZERLAND V/S. M/S. NICHOLAS PIRAMAL INDIA LTD, NICHOLAS PIRAMAL TOWERS, GANPATRAI KADAM MARG, LOWER PAREL, MUMBAI- 400013</p>	<p>M/S. LALL LAHIRI &amp; SALHOTRA, LLS HOUSE PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. TAS &amp; CO. 1&amp;2/19, GANGA, SWASTIK PARK, V N PURAV MARG, CHEMBUR, MUMBAI- 400071</p>
5	116659	608957	<p>M/S. KAMAL PUSTAKALAYA, 1977, NAI SARAK, DELHI- 110006. V/S. M/S. SCHOLAR PUBLISHING HOUSE (P) LTD, 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005.</p>	<p>M/S. MANGLA REGISTRATION SERVICE, 1961, KATRA SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006. V/S. M/S. SCHOLAR PUBLISHING HOUSE (P) LTD, 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005.</p>
6	147276	692679	<p>M/S. FIXWELL INDUSTRIES (REGD.) 2011, GANJ MEER KHAN, TURKMAN GATE, DELHI- 110006 V/S M/S. SCHOLAR PUBLISHING HOUSE (P) LTD. 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005</p>	<p>M/S. MANGLA REGISTRATION SERVICE 1961, KATRA, SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006 V/S M/S. SCHOLAR PUBLISHING HOUSE (P) LTD. 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005</p>



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**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:14/01/2016**

**Time: 11:00 AM.**

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	197370	772091	M/S. RAJSHREE DRUGS, SUBHASH NAGAR, BARAUT- 250611 U.P. V/S. M/S. FEM CARE PHARMA LIMITED, PLOT NO.D-55, M.I.D.C. AMBAD, NASHIK- 422010	M/S. THE CALCUTTA TRADE MARK CO, 236, CHANDNI CHOWK- FATEHPURI, POST BOX NO. 1237, DELHI- 110006 V/S. M/S. DABUR INDIA LIMITED BALSARA HOUSE, 43, NAGINDAS MASTER ROAD, FORT, MUMBAI- 400001
2	196971	890318	M/S. ASBA PRODUCTS WH-41 MAYAPURI INDUSTRIAL AREA, PHASE-I, NEW DELHI-110064 V/S M/S. TEJA SHAH JAIN & SONS 6046, GALI MATKE WALI, SADAR BAZAR, DELHI-110006	M/S. K&A PARTNERS P-1A, 117. PRINCETON ESTATE DLF CITY, PHASE V, GURGAON- 122002 HARYANA V/S M/S. MANGLA REGISTRATION SERVICE KATRA SHAHN-SHAHI (OPP. CENTRAL BANK) CHANDNI CHOWK, DELHI-110006

3	172941	766150	M/S OSHO TOOLS PVT. LTD., 65, SANT NAGAR , CIVIL LINES, LUDHIANA -1 V/S M/S OSHO INTERNATIONAL FOUNDATION 608, MAKER CHAMBERS V, NARIMAN POINT, MUMBAI 400021.	M/S WORLDWIDE REGISTRATION BUREAU 60/30, NEW ROTHAK ROAD KAROL BAGH , NEW DELHI -110005 V/S M/S KANGA AND COMPANY ADVOCATES, SOLICITONS AND NOTARY READYMONEY MANSION 43, VEER NARIMAN ROAD, MUMBAI 400001.
4	152996	636666	M/S HAHNEMANN SCIENTIFIC LABORATORY (INDIA), 2 SUBHASH MARG, LUCKNOW 226006, UTTAR PRADESH V/S M/S GLENMARK PHARMACEUTICALS LIMITED B-2, MAHALAXMI CHAMBERS, 22, BHULABHAI DESAI ROAD, MUMBAI-400026	MS/ ROMESH CHADHA & CO A-589, INDIRA NAGAR, A- BLOCK, LEKHRAJ MARKET MARG, LUCKNOW- 226016. V/S M/S VISHESH & ASSOCIATES, 2, 3 <sup>RD</sup> FLOOR, YESHWANT CHAMBERS, 18-B, BHARUCHA MARG, KALAGHODA, FORT, MUMBAI – 400023
5	233095	793779	M/S. FRENCH CONNECTION LTD, 75-83, FAIRFIELD ROAD, BOW, LONDON V/S. M/S. SARABJIT SINGH LAMBA, E-29, BALI NAGAR, NEW DELHI- 110015	M/S. ZEUSIP ADVOCATES C-4, JANGPURA EXTENSION NEW DELHI- 110014 V/S. M/S. SARABJIT SINGH LAMBA, E-29, BALI NAGAR, NEW DELHI- 110015
6	178819	767410	M/S ALLIED CHEMICALS & PHARMACEUTICALS PVT. LTD., OF RAJNIGANDHA COMPLEX, 8734- D.B. GUPTA ROAD, PAHARGANJ NEW DELHI -110055. V/S M/S PAVAN PHRMACEUTICALS, G-2, SUSMITA FLATS, OPP.ANJALI CINEMA, NEAR VASNA BUS TERMIUS, VASNA, AHMEDABAD - 380015	M/S SEN – OBEROI A-18, CHITTARNAJAN PARK NEW DELHI- 110019 V/S M/S SUBRAMANIAM, NATARJ & ASSOCIATES ATTORNEYS –AT- LAW E -556, GREATER KAILASH-II NEW DELHI – 110048
7	T-4706/105393	744569	M/S. KRISHNA ELECTRICALS (REGD) DADRI COLONY, NEAR GURDWARA, SAMANA (PUNJAB) V/S. M/S. LARESE & TOUBRO LIMITED. L & T HOUSE, BALLARD ESTATE, N. M.MARG, MUMBAI-400001	M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1 PUNJAB V/S. M/S. ARJUN T. BHAGAT & CO. 132/1, SHAHEEN APARTMENT, MODY STREET, FORT, P.B. NO.1865, MUMBAI-400001

<b>8</b>	<b>152678</b>	<b>624881</b>	<b>M/S. BRAHMA SHANKAR KHANNA, M-20, GOLE MARKET, MAHANAGAR, LUCKNOW, U.P. V/S. M/S. KRAFT FOODS HOLDING INC. U.S.A.</b>	<b>M/S.ROMESH CHADHA &amp; CO. GROUND FLOOR, 1, ARYA SAMAJ MANDIR ROAD, LUCKNOW-226018 UTTAR PRADESH. V/S. M/S. REMFRY &amp; SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002</b>
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MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381  
Intellectual Property Office  
Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:18/01/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-3197/60159	673263	M/S. PARDHAN RUBBERS, E-6 SOUTH SIDE, G.T. ROAD, GHAZIABAD, U.P. V/S. M/S. VIJAY HOME APPLIANCES LIMITED, 30 CHAMIER ROAD, NANDANAM, CHENNAI- 600035.	M/S. PARDHAN RUBBERS, E-6 SOUTH SIDE, G.T. ROAD, GHAZIABAD, U.P. V/S. M/S. KAMATH & KAMATH, 'VIDYA' 61 FOUTH MAIN ROAD, GANDHI NAGAR, ADYAR, MADRAS- 600020.
2	203584	781885	M/S. ISABERG RAPID, AB, P.O. BOX – 11533027, HESTRA, SWEDEN V/S. M/S. HIND PUSTAK BHANDAR, F-2/16, ANSARI ROAD, DARYA GANJ, NEW DELHI- 110002	M/S. LALL LAHIRI & SLAHOTA, LLS HOUSE PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. MANGLA REGISTRATION SERVICE, 1961, KARTA SHAHNSHAHI, CHANDNI CHOWK, DELHI- 110006.

3	T-4721/103405	737095	<p>M/S. SUHAG STORES C.K. 47/29, SARAI HARHA, VARANASI, U.P. V/S M/S.RADHA KISHAN BISHAN DASS &amp; CORPORATION GURIHA WALA PECH, HATHRAS, (UP).</p>	<p>M/S. SHASTRI REGISTRATION BUREU "LUXMIRIYAY" 39, DR. BHAGWANDAS NAGAR COLONY, SIGRA, VARANASI, U.P. V/S M/S. TAJ TRADE MARK PVT LTD, ANAND VRINDAVAN, SANJAY PLACE, AGRA ( U.P.)</p>
4	DEL-T- 3646/338511	839983	<p>M/S. ABS REMEDIES PVT. LTD, 214, VARDMAN TOWER, PREET VIHAR, CUMMUNITY CENTRE, DELHI- 110092 V/S. M/S. TALENT GUJRATE, 45/1602, KARNAVATI ESTATE, G.I.D.C, PHASE III, VATVA, AHMEDABAD- 382445</p>	<p>M/S. NISHANT ASOCIATES, K1/125, LOWER GROUND FLOOR, CHITTARANJAN PARK, NEW DELHI- 110019. V/S. M/S. INDO OVERSEAS TRADE MARKS CO., 101, SARAP BUILDING, OPP. NAVJIVAN PRESS, NEAR GUJRAT VIDYAPITH, AHEMDABAD- 380014</p>
5	149371	878544	<p>M/S. A.A. AGRO. 938, SECTOR- 13, UNBAN ESTATE, KARNAL- 132001, HARYANA V/S. M/S. CHOICE AGROS PVT. LTD, MANSOORWAL DONA, AUJLA ROAD, KAPURTHALA-144601, PB.</p>	<p>M/S. WORLDWIDE REGISTRATION BUEARU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005 V/S. M/S. MAHTTA &amp; CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1.</p>
6	DEL-9819	534570	<p>M/S. BROKER TEA CO, S-32, MAIN ROAD, BRAHAM PURI, DELHI- 110053 V/S. M/S. MOHAN MEAKIN LIMITED, SOLAN BREWERY, P.O. 173214, SIMLA HILLS, HIMACHAL PRADESH.</p>	<p>M/S. EVERST TRADE MARK COMPANY, CHAMBER NO. 718, WESTERN WING, TIS HAZARI COURTS, DELHI- 110054. V/S. M/S. THE ACME COMPANY, ONE JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI- 110013.</p>
7	152567	684931	<p>M/S. SUNRIDER INTERNATIONAL, 1625, ABALONE AVENUE, TORRANCE, CA 90501, U.S.A. V/S. M/S. HINDUSTAN LEVER LIMITED, HINDUSTAN LEVER HOUSE, 165/166, BACKBAY RECLAMATION, MUMBAI- 400020.</p>	<p>M/S. S.S. RANA &amp; CO. 317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI- 110003. V/S M/S. ANAND &amp; ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013.</p>

8	176547	855791	<p>M/S. SAMUNDER GARMENTS.  MAHAVIR COLONY, ST. NO. 6,  SUNDER NAGAR, LUDHIANA  PUNJAB  V/S.  M/S SAREEN SPORS INDUSTRIES.  VICTORIA PARK, SPORTS, COLONY,  MEERUT-250001  (U.P.)</p>	<p>M/S. MAHTTA &amp; CO.  43-B/3, UDHAM SINGH NAGAR,  LUDHIANA-1, PUNJAB.  V/S.  M/S. MANGLA REGISTRATION  SERVICE.  1961, KATRA SHAHN-SHAHI  OPP. CENTRAL BANK,  DELHI-110006  <b>02:30 PM</b></p>
9	DEL-T- 3170/60080	669766	<p>M/S. SHAKTI BHOG FOODS LTD.,  24, LAGHU UDYOG NAGAR,  SSI, G.T. KARNAL ROAD,  DELHI-110033.  V/S.  M/S. SAKTHI SUGARS LIMITED,  102, MOUNT ROAD, GUINDY  CHENNAI-600032  (FINAL ARGUMENT AT 2:30 PM)</p>	<p>M/S. WORLDWIDE REGISTRATION  BEUREAU,  60/30, NEW ROHTAK ROAD,  KAROL BAGH,  NEW DELHI- 110005.  V/S.  M/S. MOHAN ASSOCIATES,  FLAT NO, D-4, III FLOOR,  CEEBROS BUILDING,  DOOR NO. 11, CENOTOPH ROAD,  TEYNAMPET, CHENNAI- 600018</p>



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Name of Hearing Officer

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**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:19/01/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	168290	686374	M/S. RATTAN ENGINEERS, 1904, ST. NO. 36, JANTA NAGAR, GILL ROAD, LUDHIANA- 141003. V/S. M/S. RATAN HARDWARE WORKS, 16/127, PATHANA MOHALLA, GALI BANJARAN, ALIGARH- 202001, U.P.	M/S. PURI TRADE MARK CO, 54-55, SUPER CYCLE MARKET, OPP. KWALITY DHARAM KANDA, GILL ROAD, LUDHIANA- 141003 PUNJAB V/S. M/S. LALJI ADVOCATES, A-48, YOJNA VIHAR, DELHI- 110092
2	DEL-T- 3242/60336	677753	M/S. SHIVA INDUSTRIES, DHOBI GHAT ROAD, MALERKOTLA PUNJAB V/S. M/S. B.L.F. PORYMERS PVT. LTD, 17/D, BASANT COLONY, RACE COURSE ROAD, INDORE M.P.	M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1. V/S. M/S. G.S. RIJHWANI & CO., 2, SAINATH PLAZA, UPR. GRD. FLOOR, J.N. ROAD, NEAR RAYLWAY STN. MULUND (WEST) MUMBAI-400080
3	178964	988411	M/S. SUMIT KHANNA, D- 220, PHASE-I, ASHOK VIHAR, DELHI- 110052. V/S. M/S. SINTEX WIRE INDUSTRIES, 487, PEERAGARHI, DELHI- 110041.	M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006. V/S. M/S. PREMIER REGISTRATION SERVICE, 8/1, RAJINDER NAGER, NEW DELHI- 110060.

4	121947	630990	M/S. DISHA PRAKASHAN, BOOK MARKET, AMEENA BAD, LUCKNOW, U.P. V/S. M/S. DISHA PUBLICATION, H.O.-CM-9, SECTOR-B, ALIGANJ, LUCKNOW, U.P.	M/S. LONDON TRADE MARK, 1 <sup>ST</sup> FLOOR, 1, ARYA SAMAJ MANDIR ROAD,, LUCKNOW- 226018. U.P. V/S. SHRI AALOK KANSAL (ADVOCATE) 50, CHAITANYA PURAM, NAVCHANDI GROUND MEERUT-250002
5	151862	793899	M/S. R.S. FOUNDRY AND ENGINEERING WORKS G.T. ROAD, BYE PASS, NEAR RADHA SWAMI SATSANG JALANDHAR, PUNJAB V/S M/S CHEMICO INDIA D-3, FOCAL POINT, JALANDHAR, PUNJAB	M/S SHARMA & ASSOCIATES 1834/1-E, PAVITTAR NAGAR HAIBOWAL KALAN, LUDHIANA V/S M/S. BAJAJ REGISTRATION SERVICE 102,JAY ESS COMPLEX, SHASTRI MARKET, OPP. DAILY VIR PARTAP, JALANDHAR-144001.
6	DEL- 9724	526576	M/S. KOCHAR BROTHERS RICE MILLS. KOT MIT SINGH, TARN TARAN ROAD, AMRITSAR- 143006 PUNJAB. V/S. M/S. UNITED RICELAND LIMITED, 411, JOLLY BHAWAN NO. 2, 7 NEW MARINE LINES, MUMBAI- 400020.	M/S. GROVER ASSOCIATES, 1/3, BLOCK NO. 41, SINGH SABHA ROAD, BEHIND AMBA CINEMA, DELHI- 110007 V/S. M/S. R.K. DEWAN & CO PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI- 400001
7	163676	990675	M/S. JAGDISH ENTERPRISES, DHIR ROAD, BATALA- 143505, PUNJAB. V/S. M/S. ATUL LIMITED, ASHOKA CHAMBERS, RASAL MARG, MITHAKHALI CROSS ROAD, ELLISBRIDGE, AHMEDABAD- 380006.	M/S. D.K HAND AND COMPANY, B- XVIII/17-18, PURIAN MOHALLA, BATALA- 143505, PUNJAB. V/S. MR. LALIT PATNI/MR. J N DESAI, ATUL LIMITED, P.O. ATUL- 396020, DIST. VALSAD GUJARAT.
8	DEL-T- 2912/59079	602811	M/S. KOCHAR BROTHERS RICE MILLS. KOT MIT SINGH, TARN ROAD, AMRITSAR-143006 PUNJAB V/S. M/S. BHARAT INDUSTRIAL ENTERPRISES LIMITED, TARAORI DISTT. KARNAL (HR)	M/S. KOCHAR BROTHERS RICE MILLS. KOT MIT SINGH, TARN ROAD, AMRITSAR-143006 PUNJAB V/S. M/S. LALJI ADVOCATES, A-48, YOJNA VIHAR, DELHI- 110092.

<b>9</b>	<b>154816</b>	<b>716169</b>	<b>M/S. Mc DONAL'S CORPORATION, U.S.A. V/S. M/S. ARCHIES LTD, A-17, NARAINA INDUSTRIAL AREA, PHASE-II NEW DELHI- 110028</b>	<b>M/S. S.S. RANA &amp; CO, 317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI- 110003 V/S. M/S. QUEST IP B-5/47E, LGF SAFDURJUNG ENCLACE, NEW DELHI- 110029 FINAL ARGUMENTS AT 02:30 PM</b>
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Name of Hearing Officer

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**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:04/01/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-4582/99658	766423	M/S. PATNI APT PRINTERS P. LTD, 2UA, JAWAHAR NAGAR, CHANDRAWAL ROAD, SUBZI MANDI, DELHI- 110007. V/S. M/S. PATNI COMPUTER SYSTEMS (P) LTD, S.NO. 1-A F-1, IRANI MARKET COMPOUND, YERAWADA, PUNE- 411006.	M/S. ASHOKA REGISTRATION SERVICE, ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI- 110001. V/S. M/S. DE PENNING & DE PENNING, 2B, GROUND FLOOR, SOLITAIRE PLAZA, MG. ROAD, GURGAON- 122002.
2	DEL-T-4500/94484	575478	M/S. BAVTREX EXPORT AND IMPORT GMBH. INTERCONTINENTAL TOBACCO CO LTD. BRITISH VIRGIN ISLAND. V/S. M/S. GTC INDUSTRIES LTD. TOBACCO HOUSE, VILE PARLE (W) MUMBAI-400056	M/S. ANAND & ANAND B-41, NIZAMUDDIN EAST, NEW DELHI-110013 V/S. M/S. GTC INDUSTRIES LTD. TOBACCO HOUSE, VILE PARLE (W) MUMBAI-400056
3	148867	891253	M/S. B.L. NAMKEEN PRODUCTS, 82, GALI KHAJAJCHI WALI, CHOPLA MANDIR CHAZIBAD, U.P.-201001. V/S. M/S. BALAJI WAFERS PVT. LTD, SHED NO. C-1 B/17-18, PLOT NO.- 42, AJI G.I.D.	M/S. EVEREST TRADE MARK CO, CH.NO. 718, WESTERN WING, TIS HAZARI, DELHI- 110054. V/S. M/S.K.C. PATEL & CO. 208, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, O/S. RAIPUR GATE,

			<b>RAJKOT- 360003. GUJARAT.</b>	<b>KAKARIA ROAD, AHMEDABAD- 380022. GUJARAT.</b>
<b>4</b>	<b>165006</b>	<b>715363</b>	<b>M/S. KRISHNA ENTERPRISES, 75 A, RAJENDRA NAGAR, LUCKNOW -226004 (U.P.) V/S. M/S. TIPPU INDUSTRIES, 3497/4 (FF), GOPI MARKET, GALI LALLU MISHER, SADAR BAZAR , DELHI-110006</b>	<b>M/S. LONDON TRADE MARKE, FIRST FLOOR, 1, ARYA SAMAJ MANDIR ROAD, LUCKNOW-226018 (U.P) V/S. M/S. SHARP TRADE MARKE CO. 15/1061, NAIWALA, KAROL BAGH NEW DELHI- 110005</b>
<b>5</b>	<b>168815</b>	<b>669276</b>	<b>M/S. SHREE GANESH &amp; CO, 130/33, BAGHAI, KANPUR, U.P. V/S. M/S. MAHINDRA &amp; MAHINDRA LTD, GATEWAY BUILDING, APOLLO BUNDER, MUMBAI- 400001.</b>	<b>M/S. THE KOTTAY, 111/2, HARSH NAGAR, KANPUR- 208012, U.P. V/S. M/S. TAS &amp; CO, 1&amp;2/19, GANGA, SWASTIK PARK, V N PURAV MARG, CHEMBUR, MUMBAI- 400071.</b>
<b>6</b>	<b>DEL-T- 3491/60861</b>	<b>593424</b>	<b>M/S. SURYA FOOD &amp; AGRO PVT. LTD, D-I, SECTOR-2, DIST. GAUTAM, BUDHA NAGAR, U.P. V/S. M/S.BHAGWATI FOODS PRIVATE LIMITED, MANGALM BUILDING (SECTION-A), 2<sup>ND</sup>, FLOOR, ROOM 205, 24 HEMANTA BASU SARANI, KOLKATA- 700001,</b>	<b>M/S. LOYAL REGISTRATION SERVICES, 210, JOP PLAZA, P-2, SECTOR-18, NOIDA-201301, NCR DELHI. V/S. M/S. E S GODFRET &amp; SON, 9/1A SHERIFF LANE, GROUND FOOR, KOLKATA- 700016.</b>
<b>7</b>	<b>236108</b>	<b>761301</b>	<b>M/S. CRAVATTIFICIO ZADI S.R.L. VIA COMELICO, 29-20135, MILANO, ITALY V/S. M/S. METROPOLITAN TRADING COMPANY. 10/76, OFF. HAINES ROAD, WORLI, MUMBAI-400018.</b>	<b>M/S. LALL LAHIRI &amp; SALHOTRA, LLS HOUSE PLOT NO. B-28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. WORLDWIDE REGISTRATION BEUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DLEHI – 110005</b>



8	136190	701490	<p>M/S. THREE-N-PRODUCTS PVT.LTD, F-171, GHAFFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. HINDUSTAN LEVER LIMITED, HINDUSTAN LEVER HOUSE, 165/166, BACKBAY RECLAMATIONS, MUMBAI- 400020.</p>	<p>M/S. DELHI TRADE MARK COMPANY, F- 171, GHAFFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. ANAND &amp; ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013</p>
9	142575	890485	<p>M/S. SWARUP SHRI CHAND, 5034, RUI MANDI, SADAR BAZAR, DELHI- 110006 V/S. M/S. BAJAJ AUTO LTD AKURDI, PUNE-411035</p>	<p>M/S. S. M. GUPTA &amp; COMPANY 262, LAWYER'S CHAMBER, CRIMINAL SIDE TIS HAZARI COUTRS, DELHI -110054 V/S. M/S.KHAITAN &amp; CO MEHER CHAMBERS, 4<sup>TH</sup> &amp; 5<sup>TH</sup> FLOORS R.K. MARG, BALLARD ESTATE MUMBAI- 4000038</p>
10	167793	887698	<p>M/S. MAHESHWARI ENTERPRISES, 2156, GURU ARJUN NAGAR, WEST PATEL NAGAR, NEW DELHI- 110008. V/S. M/S. ANCHOR ELECTRONICS &amp; ELECTRICALS PVT. LTD, PLOT NO. G-9, CROSS ROAD 'A', M.I.D.C, MAROL, ANDHERI (E), MUMBAI- 400093. FINAL HEARING 2:30 PM</p>	<p>M/S. LALJI ADVOCATES, A-48, YOJNA VIHAR, DELHI- 110092. V/S. M/S. M.P. MIRCHANDANI &amp; CO, RAM MANSION, 1<sup>ST</sup> FLOOR, ROOM NO.4, N.F. ROAD, NEAR CITYWALK, COLABA, MUMBAI- 400039. FINAL HEARING 2:30 PM</p>
11	143887	716194	<p>M/S. SINGLA TEA INDUSTRIES BANK BAZAR, RAM PURA PHUL WORKS, NEAR RLY. CROSSING , RAM PURA PHUL, DISTT. BHTINDA,PUNJAB V/S. M/S. M.S. TRADING COMPANY DHAB WASTI RAM AMRITSAR, PUBJAB</p>	<p>M/S. WORLDWIDE REGISTRATION BEUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DLEHI – 110005 V/S. SHRI S.S KANWAR (ADVOCATE) 238 GREEN AVENUE, AMRITSAR-143001</p>



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Fax no. 28032381

**Name of Hearing Officer**

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**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

Date:05/01/2016

Time: 11:00 AM.

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	166680	843512	M/S. JAIN STEEL INDUSTRIES, PB NO. 28, GT RAOD, MANDI GOBINDGARH- 147301, PUNJAB. V/S. M/S. RAJ STEEL ROLLING MILLS, P.B. 9, GURU KI NAGARI, MANDI GOBINDGARH-147301, PUNJAB.	M/S. BAJAJ REGISTRATION SERVICE, 193, CIVIL LINES, 1 <sup>ST</sup> FLOOR, UPSTAIR DOON BAKERS, SANJAY GANDHI MARKET, B.M.C. CHOWK, JALANDHAR- 144001, PUNJAB, V/S. M/S. INTTL ADVOCARE, F-252, SAINIK FARMS, NEW DELHI- 110062.
2	T-R-163864	631726	M/S. KAMAL CHEMICAL WORKS, 1/32, TAKSAL GALI, JOHRI BAZAR, AGRA, U.P. V/S. M/S. G.M. PRODUCTS (INDIA), RAWAT PURA, AGRA- 282003, U.P.	M/S. NATIONAL TRADE MARK CO., 25, RAM MANDIR MKT,(OPP.ROXY TALKIES) HING KI MANDI, AGRA- 282003 U.P V/S. M/S. MANMOHAN SINGH ASSOCIATES, 7/24, WEST PATEL NAGAR, NEW DELHI- 110008.
3	150869	607989	M/S. DUWEL EXPORTS 774 GURU HARGOBIND NAGAR PHAGWARA (PB) V/S. M/S. ZEST INDUSTRIES OPPOSITE SPORTS COLLEGE, KAPURTHALA ROAD, JALANDHAR (PB)	M/S. DUWEL EXPORTS 774 GURU HARGOBIND NAGAR PHAGWARA (PB) V/S. M/S. BAJAJ REGISTRATION SERVICE 102, JAY ESS COMPLEX SHASTRI MARKET, OPP. DAILY VIR PARTAP JALANDHAR -144 001

4	168053	708344	<p>M/S. LIBERTY FOOTWEAR COMPANY. LIBERTY HOUSE, RAILWAY ROAD, KARNA-132001. (HARYANA) V/S.</p> <p>M/S. ASSOCIATED APPARELS PRIVATE LIMITED. AKASH DEEP, 4/5, ZAKARIA BUNDER ROAD, SEWRI, MUMBAI-400015</p>	<p>M/S. ANAND &amp; ANAND. B-41, NIZAMUDDIN EAST, NEW DELHI-110013 V/S.</p> <p>M/S. ARJUN T. BHAGAT &amp; CO. 132/1, MODI STREET, P.B. NO.1865, FORT, MUMBAI-400001</p>
5	152627	818971	<p>M/S. ALKA FOODS PVT. LTD, 26, S.S.I, LAGHU UDYOG NAGAR, G.T. KARNAL ROAD, DELHI- 110033. V/S.</p> <p>M/S. UNIQUE AGRO PRODUCTS, 1026/9, GALI TELIYAN, TILAK BAZAR, DELHI- 110006.</p>	<p>M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S.</p> <p>M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006.</p>
6	128039	615030	<p>M/S. INDO ITALIA MANUFACTURING CO. D-50, MANSAROVAR GARDEN, NEW DELHI-110015. V/S.</p> <p>M/S. MOTOR INDUSTRIES CO.LTD. HOSUR ROAD, ADUGODI, BANGALORE-560030.</p>	<p>M/S. GLOBALLEXLEGAL- ADVOCATES &amp; LEGAL CONSULTANTS, J-1102, NEELPADAMKUNJ, SECTOR-1, VAISHALI GHAZIABAD- 201010 V/S.</p> <p>M/S. DEPENNING &amp; DEPENNING 10, GOVERNMENT PLACE EAST, KOLKATA-700069</p>
7	172513	715575	<p>M/S. FAITH PHARMACEUTICALS 345/1, SHIVAJI MARKET, 2<sup>ND</sup> FLOOR, PITAM PURA, DELHI-110034. V/S.</p> <p>M/S. GLAXOSMITHKLINE PHARMACEUTICALS LTD, 252, DR, ANNIE BESANT ROAD, WORLI MUMBAI- 400025.</p>	<p>SHRI VIPAN JAIN (ADVOCATE). C/O. CAPITAL REGISTRATION SERVICE. 2063/39, HARI SINGH NALWA ST., KAROL BAGH, NEW DELHI-110005 V/S.</p> <p>M/S. SUSHANT M. SINGH &amp; ASSOCIATES 5/25, WEST PATEL NAGAR NEW DELHI- 110008</p>
8	119151	887265	<p>M/S. JAI DURGA ENTERPRISES, 99, PHASE-2, BADLI INDUSTRIAL AREA, DELHI- 110042. V/S.</p> <p>M/S. SONY CORPORATION, TOKYO, JAPAN.</p>	<p>M/S. A &amp; CO, REGNS &amp; ADVTS, B.K.-27 (WEST) SHALIMAR BAGH, DELHI- 110088. V/S.</p> <p>M/S. LALL LAHIRI &amp; SALHOTRA, LLS HOUSE PLOT NO. B- 28, SECTOR 32, INSTITUTIONAL AREA, GURGAON- 122001.</p>

9	200129	658876	M/S. SHRIRAM PISTONS AND RINGS LTD, 23, KASTURBA GANDHI MARG, NEW DELHI- 110001. V/S. M/S. USHA INTERNATIONAL LIMITED, SURYA KIRAN, 19, KASTURBA GANDHI MARGH, NEW DELHI- 110001	M/S. SINGH & ASSOCIATES, C-36, IIND FLOOR, EAST OF KAILASH, NEW DELHI- 110065. V/S. M/S. K & S PARTNERS, 109, SECTOR 44, GURGAON- 122003 HARYANA
10	149333	663927	M/S. ICI AUSTRALIA OPERATIONS PROPRIETARY LIMITED, AUSTRALIA. V/S. M/S. MAG INSTRUMENT, CALIFORNIA-91761.	M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. M/S. CHANDRAKANT M. JOSHI, 501, VISHWANANAK, CHAKALA ROAD, ANDHERI (E), MUMBAI- 400099.
11	139712	688676	SH. SUBHAS GUPTA, 2780/25, SHIV BEARING MARKET, HAMILTON ROAD, DELHI- 110006 V/S. M/S. EUREKA FORBES LTD, 7, CHAKRABERIA ROAD, (SOUTH), KOLKATA- 700025.	M/S. LALJI ADVOCATES, A-48, (LALJI HOUSE), YOJNA VIHAR, DELHI- 110092. V/S. M/S. SURESH & CO. 11, PRABHA KUNJ, PLOT NO. 498, 24 <sup>TH</sup> ROAD, KHAR (W), MUMBAI- 400052.
12	152622	807336	M/S. ALKA AYURVEDIC (P) LTD, 26, SSI, LAGHU UDYOG NAGAR, G.T. KARNAL ROAD, DELHI- 110033. V/S. M/S. BAYER AKTENGESELLSCHAFT, GERMANY. (FINAL HEARING 2.30PM)	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. DEPENNING & DEPENNING, 2B, GROUND FLOOR, SOLITAIRE PLAZA, MG ROAD, GURGAON- 122002. (FINAL HEARING 2.30PM)



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Name of Hearing Officer

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**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:06/01/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	114557	639467	M/S. SURENDRA KUMAR DALMIA, 2-G, VISHWA APPARTMENT, 2 SHANKARA CHARYA MARG, DELHI- 110054. V/S. M/S. MAXTOR CORPORATION, U.S.A.	M/S. MUKESH PALIWAL (ADVOCATE), SHOP NO. 380, III G.S.I SECTOR-29, NOIDA, GB NAGAR, U.P. V/S. M/S. UNITED OVERSEAS TRADE MARK COMPANY, 96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110025.
2	T-3722/61593	571589	M/S. SHIVA LAL AGARWAL & CO. HOSPITAL ROAD, AGRA 3, UTTAR PRADESH. V/S M/S. PRAKASHAN KENDRA SITAPUR ROAD, DALIGANJ, LUCKNOW 226020 UTTAR PRADESH	M/S. P.K. ARORA 110, ANAND VRINDAVAN, SANJAY PLACE, AGRA (U.P.) V/S M/S. LONDON TRADE MARK, PATENT & TRADE MARK ATTORNEYS, FIRST FLOOR, 1, ARYA SAMAJ MANDIR ROAD LUCKNOW -226 018 UTTAR PRADESH

3	182344	880508	<p>M/S. AUTOMETER ALLIANCE LTD, 101C, SHIV HOUSE, HARI NAGAR, ASHRAM, NEW DELHI- 110014. V/S. M/S. CAREER LAUNCHER INDIA PVT. LTD, B-52, OKHLA INDUSTRIAL AREA PHASE-1 NEW DELHI- 110020.</p>	<p>M/S. K &amp; S PARTNERS, 84-C, C-6 LANE, SAINIK FARMS, NEW DELHI- 110062. V/S. M/S. ANAND &amp; ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013</p>
4	141402	669723	<p>M/S. GURU NANAK STATE WORKS, B- 243, JANTA COLONY, OPPOSITE SHIVAJI COLLEGE, RAGHUBIR NAGAR, NEW DELHI – 110027 V/S. M/S. SONY CORPORATION, 7-35, KITASHINAGAWA, 6- CHOME, SHINGAWA- KU, TOKYO, JAPAN</p>	<p>M/S. ATUL TRADE MARK COMPANY, 2483, IIND FLOOR, SHRI RAM PLACE, CHOWK TELIWARA, SADAR BAZAR, DELHI- 110006 V/S. M/S. LALL LAHIRI SALHOTRA, PLOT NO. B- 28, SECTOR-32, INSTITUTIONAL AREA, GURGAON- 122001</p>
5	142183	861359	<p>M/S. MADAN INDUSTRIES, 96-B, INDUSTRIES ESTATE, LUDHIANA- 141003, PUNJAB, V/S. M/S. RAJSON INDUSTRIES, 188, CYCLE SHOPPING CENTER, AICCTA ROAD, MILLER GANJ, LUDHIANA, PUNJAB.</p>	<p>M/S. PURI TRADE MARK CO, BRAND HOUSE, 54-55, SUPER CYCLE MARKET, OPP. KWALITY DHARAM KANDA, GILL ROAD, LUDHIANA- 141003, PUNJAB. V/S. M/S. MAHTTA &amp; CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1, PUNJAB.</p>
6	DEL-T- 2531/57997	658914	<p>M/S. R.N. PRODUCTS, 9/99, STAION ROAD, YAMUNA BRIJ, AGRA, UTTAR PRADESH. V/S. M/S. SHAKTI ZARDA FACTORY (I) PVT LTD. C-9/24, YAMUNA VIHAR, DELHI-110053 (FINAL HEARING 2.30PM)</p>	<p>SHRI. P.K. ARORA B-62/4, KESHAV KUNJ, PRATAP NAGAR, AGRA-10. V/S. M/S. DELHI REGISTRATION SERVICE 96, SUKHDEV VIHAR, MATHURA ROAD, NEW DLEHI- 110025 (FINAL HEARING 2.30PM)</p>



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Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:07/01/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	201910	917742	M/S. HALDIRAM INDIA PVT. LTD, B-1, H-8, MAHAN CO- OPERATIVE ESTATE, MAIN MATURA ROAD, NEW DELHI- 110044 V/S. M/S. HALDIRAM BHUJIWALA, 7, JAGMOHAN MULICK LANE, KOLKATA- 700007	M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI- 110005 V/S. M/S. KOLKATA TRADE MARK SERVICE, 62, BENTINCK STREET, 4 <sup>TH</sup> FLOOR, ROOM NO. 412, KOLKATA- 700069.
2	139340	816434	M/S. PAWAN CYCLE INDUSTRIES (REGD), 11076, ST. NO. 8, PRATAP NAGAR, LUDHIANA, PUNJAB. V/S. M/S. APPU INTERNATIONAL, 89-B, INDUSTRIAL AREA-A, (EXTENTION) LUDHIANA, PUNJAB.	M/S. PURI TRADE MARK CO, BRAND HOUSE, 54-55, SUPER CYCLE MARKET, OPP. KWALITY DHARAM KANDA, GILL ROAD, LUDHIANA- 141003. PUNJAB. V/S. M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1, PUNJAB.

3	150123	882422	<p>M/S. MAZA SEWING MACHINE, 90/104-A, IFTIKARABAD, KANPUR, U.P. V/S.</p> <p>M/S. P.M. DIESELS PVT LTD, POST BOX NO. 1003, AJI INDUSTRIAL ESTATE, RAJKOT- 360003. GUJARAT.</p>	<p>M/S. ANSHUL, ADVOCATE, L.I.G.-95, INDIRA NAGAR, KANPUR- 208026, U.P. V/S.</p> <p>M/S. DE PENNING &amp; DE PENNING, 2B, GROUND FLOOR, SOLITAIRE PLAZA MG ROAD, GURGAON- 122002.</p>
4	200127	751946	<p>M/S. SHRIRAM PISTONS AND RINGS LTD, 23,KASTURBA GANDHI MARG, NEW DELHI- 110001 V/S.</p> <p>M/S. THE JAY ENGINEERING WORKS LIMITED, 19, KASTURBA GANDHI MARG, NEW DLEHI- 110001,</p>	<p>M/S. THE ACME COMPANY, B- 41, NIZAMUDDIN EAST NEW DELHI- 110013, V/S.</p> <p>M/S. K &amp; S PARTNERS, 109, SECTOR 44, GURGAON- 122003,</p>
5	169104	804687	<p>M/S. TRIVENI INDUSTRY. TRIVENI COMPLEX, GOVERDHAN ROAD, MATHURA- 281004 U.P. V/S.</p> <p>M/S. POLYCAB WIRES PVT LTD. HICO HOUSE, 1<sup>ST</sup> FLOOR, 771, PANDIT SATWALEKAR MARG, MAHIM, MUMBAI-400016 FINAL HEARING 2:30 PM</p>	<p>M/S. LOYAL REGISTRATION SERVICE. 210, JOB PLAZA, P-2, SECTOR- 18, NOIDA-201301 U.P. V/S.</p> <p>M/S. M.P. MIRCHANDANI &amp; CO. RAM MANSION, ROOM NO. 4, 1<sup>ST</sup> FLOOR, N.F. ROAD, NEAR CITYWALYK, COLABA, MUMBAI-400039 FINAL HEARING 2:30 PM</p>
6	147480	624880	<p>M/S. SHEEL CHAND FLOUR MILLS PVT. LTD, VILL. DEHRIA, NEAR I.T.I. RAMPUR ROAD, HALDWANI-263139 DISTT. NAINITAL. V/S.</p> <p>M/S. SHIV NATH RAI HARNARAIN (I) LTD, B-16, BHAGWAN DASS NAGAR, DELHI.</p>	<p>M/S.ROMESH CHADHA &amp; CO. GROUND FLOOR, 1, ARYA SAMAJ MANDIR ROAD, LUCKNOW-226018 UTTAR PRADESH. V/S.</p> <p>M/S. S.K TRADEMARKS CO, C-36, LANE NO. 4, MAHENDRU ENCLACE, DELHI- 110009.</p>
7	DEL-T-3950	639097	<p>M/S. E.I. DU PONT DE NEMOURS AND COMPANY, U.S.A. V/S.</p> <p>M/S. BINOD HOSIERY, 31, SHIBTALLA STREET, CALCUTTA- 700007.</p>	<p>M/S. ANAND &amp; ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S.</p> <p>M/S. TRADE MARK REGISTRATION BUREAU, 1, NETAJI SUBHAS ROAD, CALCUTTA- 700001.</p>



8	172233	982046	M/S. KUBER TOBACCO PRODUCTS PVT. LTD, 31-K, SIRASPUR, DELHI-110042. V/S. M/S. CELADOR PRODUCTIONS LTD, ENGLAND.	M/S. SURESH & CO. 11, PRABHA KUNJ, PLOT NO. 498, 24 <sup>TH</sup> ROAD, KHAR (W), MUMBAI- 400052. V/S. M/S. RANJAN NARULA ASSOCIATES, THE VATIKA TRIANGLE, 6 <sup>TH</sup> FLOOR SUSHANT LOK, A-BLOCK, PHASE-1, GURGAON- 122001.
9	DEL-T-3526	686586	M/S. EQUAL PLASTICS PVT. LTD, WH-46, MAYAPURI PHASE-II, NEW DELHI- 110064. V/S. M/S. MERISANT COMPANY, SWITZERLAND.	M/S. KUMAR & COMPANY ADVOCATES, 2/121, FIRST FLOOR, SUBHASH NAGAR NEW DELHI- 110027. V/S. M/S. MANMOHAN SINGH ASSOCIATES, 7/24, WEST PATEL NAGAR, NEW DELHI- 110008.
10	215342	762746	M/S. GODFREY PHILLIPS INDIA LIMITED, FOUR SQUARE HOUSE, 49 COMMUNITY CENTRE, FRIENDS COLONY, NEW DELHI- 110065 V/S. M/S. HALDIRAM SNACKS (P) LTD, B-1/H-8, MOHAN CO-OPERATIVE ESTATE, MAIN MATHURA ROAD, NEW DELHI- 110044	M/S. LALL LAHIRI & SALHOTRA LLS HOUSE PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI – 110005
11	162222	802947	M/S. BASANT INSULATORS, 70, CHANDER PURI, GHAZIABAD, U.P. V/S. M/S. TYCO INTERNATIONAL SERVICE, GMBH, FREIER PLATZ 10, CH- 8200 SCHAFFHAUSEN, SWITZERLAND.	M/S. ALOK KANSAL ADVOCATE, 50, CHAITANYA PURAM , NUCHANDI GROUND, MEERUT, U.P. V/S. M/S. ANAND AND ANAND B-41, NIZAMUDDIN EAST, NEW DLEHI- 110013
12	177155	627458	M/S. SHRIRAM PISTIONS AND RINGS LIMITED, 23, KASTURBA GANDHI MARG, NEW DELHI- 110001. V/S. M/S. USHA INTERNATIONAL LIMITED, SURYA KIRAN, 19, KASTURBA GANDHI MARGH, NEW DELHI- 110001 FINAL HEARING 2:30 PM	M/S. THE ACME COMPANY. B- 41M NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. K & S PARTNERS, 109, SECTOR 44, GURGAON- 122003 HARYANA FINAL HEARING 2:30 PM

<b>13</b>	<b>DEL-T- 1715/55207</b>	<b>607885</b>	<b>M/S. VOLGA METAL INDUSTRIES, D-121, DEEPALI, PITAMPURA, DELHI- 110034. V/S. M/S. BHAGWATI ENGINEERING &amp; MANUFACTURING WORKS, 6/173, SUBHASH NAGAR, NEW DELHI- 110027.</b>	<b>M/S. MANGLA REGISTRATION SERVICE, 1961, KATRA SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006. V/S. M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005.</b>
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Name of Hearing Officer

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**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:08/01/2016

Time: 11:00 AM.

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	176147	798769	M/S. TEVA PHARMACEUTICAL INDUSTRIES LTD, JERUSALEM-91010, ISRAEL. V/S. M/S. WANDER PRIVATE LIMITED, PLOT NO. 21, SECTOR 19, KOPRI ROAD, VASHI, NAVI MUMBAI- 400703.	M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. M/S. USHA CHANDRA SEKHAR ADVOCATE, 3E1, COURT CHAMBERS NEW MARINE LINES, MUMBAI- 400020.
2	165699	678293	M/S. N.K. FORGING & ROLLING INDUSTRIES, RADHA SWAMI SATSANG STREET, CHANDIGARH ROAD, LUDHIANA PUNJAB. V/S. M/S. FORGING MACHINERY MANUFACTURING COMPANY, LINK ROAD, INDL. AREA 'A', LUDHIANA PUNJAB	M/S. MAHTTA & CO, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-141001, P.B. V/S. M/S. PURI TRADE MARK CO. 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PB) FINAL HEARING 11:00 AM

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**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:11/01/2016**

**Time: 11:00 AM.**

## **CAUSE LIST**

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	234951	799555	M/S. SHITAL INTERNATIONAL, S-9, INDUSTRIAL AREA, JALANDHAR PUNJAB V/S. M/S. SHEETAL CLOTHING CO. PVT. LTD, SHEETAL STATE, THAKKAR CHAWL, 443/E, GRANT ROAD, MUMBAI- 400007	M/S. BAJAJ REGISTRATION SERVICE, 193, CIVIL LINES, 1 <sup>ST</sup> FLOOR, UPSTAIR DOON BANKERS, SANJAY GANDHI MARKET, JALANDHAR- 1 PUNJAB V/S. M/S. R.K. DEWAN & COMPANY, PODAR CHAMBERS, S.A. BRELVI ROAD FORT, MUMBAI- 400001
2	160326	618513	M/S. ASHOKA DISTILLERS AND CHEMICALS PVT. LTD., MODI FLOUR MILLS COMPUND, OKHLA INDUSTRIAL ESTATE, NEW DLEHI- 110020 V/S. M/S. AUSTIN NICHOLS & CO., INCORPORATED OF 777 WESTCHESTER AVENUE, WHITE PLAINS, NEW YORK 10604. U.S.A.	M/S. MAN MOHAN SINGH ADV 7/24, WEST PATEL NAGAR, NEW DELHI- 110008 V/S. M/S. INTTL ADVOCARE, F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI- 110062.

3	DEL-T-4342	626217	M/S. UNIQUE MANUFACTURING COMPANY, BULUNDPUR ROAD, BYEPASS, JALANDHAR CITY-144004. PUNJAB. V/S. M/S. FRIENDS AUTO (INDIA) PVT. LTD, 38-A, INDUSTRIAL AREA, FARIDABAD- 121001, HARYANA.	M/S. UNIQUE MANUFACTURING COMPANY, BULUNDPUR ROAD, BYEPASS, JALANDHAR CITY-144004. PUNJAB. V/S. M/S. AMARJIT & ASSOCIATES, SUITE 404, LAW ARCADE, 18-PUSA ROAD, NEW DELHI- 110005.
4	152575	793929	M/S. SUPREME AGRO FOODS PVT. LTD, C/188, PHASE VI, FOCAL –POINT, LUDHIANA, PUNJAB. V/S. M/S. ZARF DAIRY PVT. LTD, HAZI- BABA DARGAH, MAKTUMPURA SARKHEH GANDHINAGAR HIGHWAY, AHMEDABAD, GUJRAT	M/S. D. KUMAR DHINGRA, ADVOCATE, 39, G.T. ROAD, MILLER GANJ LUDHIANA- 141003, PUNJAB. V/S. M/S. Y.J. TRIVEDI & CO. 'YAGNAJYOT' OPP. AGRAWAL HALL, UNIVERSITY ROAD, POLYTECHNIC, AHMEDABAD- 380015.
5	162378	781390	M/S. VINOD FOOD PRODUCTS, PLOT NO. 586/84, OPPOSITE SCHOOL MUNDKA, DELHI- 110041 V/S. M/S. POOJA NAMKEEN BHANDAR, RAILWAY ROAD, JWALPUR, HARIDWAR U.P	M/S. ATUL TRADE MARK COMPANY, 2483, IIND. FLOOR, SRI RAM PLACE, CHOWK TELIWARA, SADAR BAZAR, DELHI- 110006. V/S. M/S. MANGLA & ASSOCIATES, 1961, KATRA SHAHAN SHAHI, CHNDNI CHOWK, DELHI- 110006.
6	167193	706430	M/S. UNI AUTO ENTERPRISES, 21/1378, NAIWAL KAROL BAGH, NEW DELHI- 110005. V/S. M/S. UNA & CO, A-64/5, G.T. KARNAL ROAD, INDUSTRIAL AREA, DELHI- 110033.	M/S. DELHI TRADE MARK COMPANY, F- 171, GHAFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006
7	DEL-T-3331/60490	697480	M/S. HARMAN ELECTRONICS, 263, LAJPAT RAI MARKET, DELHI- 110006. V/S. M/S. SUKHVINDER SINGH CHHABRA, W-9, OKHLA INDUSTRIAL AREA, PHASE- II , NEW DELHI- 110020.	M/S. SKS LAW ASSOCIATES, C1/611, MAYFAIR TOWER, CHARMWOOD VILLAGE, SURAJKUND, FARIDABAD-121009. HARYANA. V/S. M/S. PRASAD ASSOCIATES, A-17, NITI BAGH, NEW DELHI- 110049.





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**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:12/01/2016**

**Time: 11:00 AM.**

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-5098	840907	M/S. PILYCASER INDIA PVT. LTD, A-115/2, WAZIRPUR INDUSTRIAL AREA, DELIHI- 110052 V/S. M/S. TOMMY HILFIGER LICENSING, INC, U.S.A.	M/S. DEY & KUMHAR CO, 27, JANGPURA LANE, BHOGAL, NEW DELHI- 110014. V/S. M/S. AMARCHAND & MANGALDAS & SURESH A. SHROFF & CO, AMARCHAND TOWERS, 2016, OKHLA INDUSTRIAL ESTATE PHASE-III, NEW DELHI- 110050.
2	720821	728290	M/S. COMPANIA DE PRODUCTOS ALIMENTOS Y SERVICIOS CORPORA S.A. FREIRE 321, VALPARAISO, CHILE. V/S. M/S. SOCIETE DES PRODUITS NESTLE S.A. 1800, VEVEY, SWITZERLAND, FINAL HEARING 2:30PM	M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002. V/S. M/S. INTTL ADVOCARE, F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI- 110062. FINAL HEARING 2:30PM
3	DEL-T-3519	781864	M/S. LANCER HEALTHCARE PVT. LTD, 16/5, KALKAJI, NEW DELHI- 110019. V/S. M/S. STRIDE HEATL CARE (P) LTD, A-221, SOMESHWAR COMPLEX, PART 1, SATELLITE ROAD, AHEMDABAD.	M/S. KULDIP & ASSOCIATES, 945/3, (F.F), NAIWAL FAIZ ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. KAYSER & CO, RAJA BAHADUR MANSION, 2 <sup>ND</sup> FLOOR, 20, AMBALA DOSHI MARG, FORT, MUMBAI- 400023.

4	DEL-T-3560/61112	623930	M/S. BENTEX CONTRO & SWITCHGEAR CO, B/65/3, BENTEX HOUSE, NARAINA INDUSTRIAL AREA, PHASE- II NEW DELHI- 110028 V/S. M/S. BANTEX TAR UDYOG, B-70/41, DSIDC INDUSTRIAL COMPLEX, LAWRANCE ROAD, DELHI- 110035	M/S. ASHOKA TRADE MARKS CO, 4, CENTRAL LANCE BENGALI MARKET NEW DELHI- 10001 V/S. M/S. ATUL TRADE MARK COMPANY, 2483, IIND FLOOR, SHRI RAM PALCE, CHOWK TELIWARA, SADAR BAZAR, DELHI- 110006
5	DLE-T-2768/58648	612047	M/S. KUNDAN INDUSTRIES 12098, STREET NO.22, RAM NAGAR, LUDHIANA-141003 (HEARING ON TM-5)	M/S. KUNDAN INDUSTRIES 12098, STREET NO.22, RAM NAGAR, LUDHIANA-141003 (HEARING ON TM-5)
6	171097	774749	M/S. BHANDARI BEARING STORE, 460, ZEENAT BARI, HAMILTON RAOD, KASHMERE GATE, DELHI- 110006. V/S. M/S. PHILIPS BRAKE RUBBER COMPANY, 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KASHMERE GATE, DELHI- 110006.	M/S ABC REGISTRATION SERVICE, C-36, STREET NO.4, MAHENDRU ENCLACE, OPPOSITE MODEL TOWN-III, DELHI- 110009 V/S. M/S. PHILIPS BRAKE RUBBER COMPANY, 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KASHMERE GATE, DELHI- 110006.
7	DEL-T-3642	849039	M/S. MENARINI RAUNAQ PHARMA LTD, 17, PARLIAMENT STREET, NEW DELHI- 110001. V/S. M/S.LABORATOIRES GRIFFON PVT. LTD, 20, HAINES ROAD, MUMBAI- 400011.	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S.LABORATOIRES GRIFFON PVT. LTD, 20, HAINES ROAD, MUMBAI- 400011
8	DEL-T-4464/95117	877005	M/S. VETSFARMA LTD, POLICE LINES ROAD, JALANDHAR, PUNJAB. V/S. M/S. VIVIDHMARGI INVESTMENTS PVT. LTD, 11/12, UDYOG NAGAR, S.V. ROAD, GOREGAON (W), MUMBAI- 400062.	M/S. BAJAJ REGISTRATION SERVICE, 102, JAY ESS COMPLEX, SHASTRI MARKET, JALANDHAR-144001, PUNJAB. V/S. M/S. FATEHCHAND C. SHAH & CO., 'A' AIDUN BUILDING, 5 <sup>TH</sup> FLOOR, 1 <sup>ST</sup> DHOBI TALAO, MUMBAI- 400002.



9	DEL-T- 2902/59035	631465	M/S. AJAX ELECTRICALS, 2745, HANSAPURI, MAIN ROAD, (PREM BHAWAN) TRINAGAR, DELHI- 110035. V/S. M/S. AJAY AUTO PRODUCTS, 311, VILLAGE DABRI, PANKHA ROAD, NEW DELHI- 110045.	M/S. WORLDWIDE REGISTRATION BEUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DLEHI – 110005 V/S. M/S. AJAY AUTO PRODUCTS, 311, VILLAGE DABRI, PANKHA ROAD, NEW DELHI- 110045.
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Fax no. 28032381

**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:13/01/2016**

**Time: 11:00 AM.**

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-1828/55670	550063	M/S R.K. INDUSTRIES, K-9, UDYOG NAGAR, DELHI V/S M/S NARANG METAGRAPH COMPANY, 856, MURADPURA, RAKA CHOWK, GILL ROAD, LUDHIANA- 3 (PB.)	M/S DELHI REGISTRATION SERVICES 85/86, GADODIA MARKET, KHARI BADLI DELHI -110006 V/S M/S MAHTTA & CO. ADVOCATES, 43- B/3, UDHAM SINGH NAGAR, LUDHIANA – 1 (PB)
2	183414	999790	M/S. TAS MED (I) PVT. LTD, PLOT NO. 45, NEW TIMBER MARKET, SECTOR 26, CHANDIGARH. V/S. M/S. CADILA HEALTHCARE LTD, ZYDUS TOWER, SATELLITE CROSS ROADS, AHEDABAD- 380015, GUJARAT.	M/S. VENUKA KUMARIA ADVOCATE, 5673, DUPLEX, MODERN HOUSING COMPLEX, MANIMAJRA, U.T. CHANDIGARH. V/S. M/S. SUBRAMANIAM, NATRAJ & ASSOCIATES, E-556, GREATER KAILASH-II, NEW DELHI- 110048.
3	129116	637221	M/S. AGGARWAL INDUSTRIAL CORPORATION, 3682/51, 1 <sup>ST</sup> FLOOR, SHABI MARKET, CHOWK MORI GATE, DELHI- 110006. V/S. M/S. RAYAT ELECTRICALS, 1853, SUYA BAZAR, BHAGIRATH PALACE, DELHI- 110006. (FINAL HEARING 2:30PM)	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. INDIAN TRADE MARKS COMPANY, 91, CROCKERY MARKET, SADAR BAZAR, DELHI- 110006. (FINAL HEARING 2:30PM)

4	201267	715499	<p>M/S. CIBA GEIGY AG SWITZERLAND V/S. M/S. NICHOLAS PIRAMAL INDIA LTD, NICHOLAS PIRAMAL TOWERS, GANPATRAI KADAM MARG, LOWER PAREL, MUMBAI- 400013</p>	<p>M/S. LALL LAHIRI &amp; SALHOTRA, LLS HOUSE PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. TAS &amp; CO. 1&amp;2/19, GANGA, SWASTIK PARK, V N PURAV MARG, CHEMBUR, MUMBAI- 400071</p>
5	116659	608957	<p>M/S. KAMAL PUSTAKALAYA, 1977, NAI SARAK, DELHI- 110006. V/S. M/S. SCHOLAR PUBLISHING HOUSE (P) LTD, 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005.</p>	<p>M/S. MANGLA REGISTRATION SERVICE, 1961, KATRA SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006. V/S. M/S. SCHOLAR PUBLISHING HOUSE (P) LTD, 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005.</p>
6	147276	692679	<p>M/S. FIXWELL INDUSTRIES (REGD.) 2011, GANJ MEER KHAN, TURKMAN GATE, DELHI- 110006 V/S M/S. SCHOLAR PUBLISHING HOUSE (P) LTD. 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005</p>	<p>M/S. MANGLA REGISTRATION SERVICE 1961, KATRA, SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006 V/S M/S. SCHOLAR PUBLISHING HOUSE (P) LTD. 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005</p>



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**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:14/01/2016**

**Time: 11:00 AM.**

### **CAUSE LIST**

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	197370	772091	M/S. RAJSHREE DRUGS, SUBHASH NAGAR, BARAUT- 250611 U.P. V/S. M/S. FEM CARE PHARMA LIMITED, PLOT NO.D-55, M.I.D.C. AMBAD, NASHIK- 422010	M/S. THE CALCUTTA TRADE MARK CO, 236, CHANDNI CHOWK- FATEHPURI, POST BOX NO. 1237, DELHI- 110006 V/S. M/S. DABUR INDIA LIMITED BALSARA HOUSE, 43, NAGINDAS MASTER ROAD, FORT, MUMBAI- 400001
2	196971	890318	M/S. ASBA PRODUCTS WH-41 MAYAPURI INDUSTRIAL AREA, PHASE-I, NEW DELHI-110064 V/S M/S. TEJA SHAH JAIN & SONS 6046, GALI MATKE WALI, SADAR BAZAR, DELHI-110006	M/S. K&A PARTNERS P-1A, 117. PRINCETON ESTATE DLF CITY, PHASE V, GURGAON- 122002 HARYANA V/S M/S. MANGLA REGISTRATION SERVICE KATRA SHAHN-SHAHI (OPP. CENTRAL BANK) CHANDNI CHOWK, DELHI-110006

3	172941	766150	M/S OSHO TOOLS PVT. LTD., 65, SANT NAGAR , CIVIL LINES, LUDHIANA -1 V/S M/S OSHO INTERNATIONAL FOUNDATION 608, MAKER CHAMBERS V, NARIMAN POINT, MUMBAI 400021.	M/S WORLDWIDE REGISTRATION BUREAU 60/30, NEW ROTHAK ROAD KAROL BAGH , NEW DELHI -110005 V/S M/S KANGA AND COMPANY ADVOCATES, SOLICITONS AND NOTARY READYMONEY MANSION 43, VEER NARIMAN ROAD, MUMBAI 400001.
4	152996	636666	M/S HAHNEMANN SCIENTIFIC LABORATORY (INDIA), 2 SUBHASH MARG, LUCKNOW 226006, UTTAR PRADESH V/S M/S GLENMARK PHARMACEUTICALS LIMITED B-2, MAHALAXMI CHAMBERS, 22, BHULABHAI DESAI ROAD, MUMBAI-400026	MS/ ROMESH CHADHA & CO A-589, INDIRA NAGAR, A- BLOCK, LEKHRAJ MARKET MARG, LUCKNOW- 226016. V/S M/S VISHESH & ASSOCIATES, 2, 3 <sup>RD</sup> FLOOR, YESHWANT CHAMBERS, 18-B, BHARUCHA MARG, KALAGHODA, FORT, MUMBAI – 400023
5	233095	793779	M/S. FRENCH CONNECTION LTD, 75-83, FAIRFIELD ROAD, BOW, LONDON V/S. M/S. SARABJIT SINGH LAMBA, E-29, BALI NAGAR, NEW DELHI- 110015	M/S. ZEUSIP ADVOCATES C-4, JANGPURA EXTENSION NEW DELHI- 110014 V/S. M/S. SARABJIT SINGH LAMBA, E-29, BALI NAGAR, NEW DELHI- 110015
6	178819	767410	M/S ALLIED CHEMICALS & PHARMACEUTICALS PVT. LTD., OF RAJNIGANDHA COMPLEX, 8734- D.B. GUPTA ROAD, PAHARGANJ NEW DELHI -110055. V/S M/S PAVAN PHRMACEUTICALS, G-2, SUSMITA FLATS, OPP.ANJALI CINEMA, NEAR VASNA BUS TERMIUS, VASNA, AHMEDABAD - 380015	M/S SEN – OBEROI A-18, CHITTARNAJAN PARK NEW DELHI- 110019 V/S M/S SUBRAMANIAM, NATARJ & ASSOCIATES ATTORNEYS –AT- LAW E -556, GREATER KAILASH-II NEW DELHI – 110048
7	T-4706/105393	744569	M/S. KRISHNA ELECTRICALS (REGD) DADRI COLONY, NEAR GURDWARA, SAMANA (PUNJAB) V/S. M/S. LARESE & TOUBRO LIMITED. L & T HOUSE, BALLARD ESTATE, N. M.MARG, MUMBAI-400001	M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1 PUNJAB V/S. M/S. ARJUN T. BHAGAT & CO. 132/1, SHAHEEN APARTMENT, MODY STREET, FORT, P.B. NO.1865, MUMBAI-400001

<b>8</b>	<b>152678</b>	<b>624881</b>	<b>M/S. BRAHMA SHANKAR KHANNA, M-20, GOLE MARKET, MAHANAGAR, LUCKNOW, U.P. V/S. M/S. KRAFT FOODS HOLDING INC. U.S.A.</b>	<b>M/S.ROMESH CHADHA &amp; CO. GROUND FLOOR, 1, ARYA SAMAJ MANDIR ROAD, LUCKNOW-226018 UTTAR PRADESH. V/S. M/S. REMFRY &amp; SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002</b>
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Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:18/01/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-3197/60159	673263	M/S. PARDHAN RUBBERS, E-6 SOUTH SIDE, G.T. ROAD, GHAZIABAD, U.P. V/S. M/S. VIJAY HOME APPLIANCES LIMITED, 30 CHAMIER ROAD, NANDANAM, CHENNAI- 600035.	M/S. PARDHAN RUBBERS, E-6 SOUTH SIDE, G.T. ROAD, GHAZIABAD, U.P. V/S. M/S. KAMATH & KAMATH, 'VIDYA' 61 FOUTH MAIN ROAD, GANDHI NAGAR, ADYAR, MADRAS- 600020.
2	203584	781885	M/S. ISABERG RAPID, AB, P.O. BOX – 11533027, HESTRA, SWEDEN V/S. M/S. HIND PUSTAK BHANDAR, F-2/16, ANSARI ROAD, DARYA GANJ, NEW DELHI- 110002	M/S. LALL LAHIRI & SLAHOTA, LLS HOUSE PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. MANGLA REGISTRATION SERVICE, 1961, KARTA SHAHNSHAHI, CHANDNI CHOWK, DELHI- 110006.

3	T-4721/103405	737095	<p>M/S. SUHAG STORES C.K. 47/29, SARAI HARHA, VARANASI, U.P. V/S M/S.RADHA KISHAN BISHAN DASS &amp; CORPORATION GURIHA WALA PECH, HATHRAS, (UP).</p>	<p>M/S. SHASTRI REGISTRATION BUREU "LUXMIRIYAY" 39, DR. BHAGWANDAS NAGAR COLONY, SIGRA, VARANASI, U.P. V/S M/S. TAJ TRADE MARK PVT LTD, ANAND VRINDAVAN, SANJAY PLACE, AGRA ( U.P.)</p>
4	DEL-T- 3646/338511	839983	<p>M/S. ABS REMEDIES PVT. LTD, 214, VARDMAN TOWER, PREET VIHAR, CUMMUNITY CENTRE, DELHI- 110092 V/S. M/S. TALENT GUJRATE, 45/1602, KARNAVATI ESTATE, G.I.D.C, PHASE III, VATVA, AHMEDABAD- 382445</p>	<p>M/S. NISHANT ASOCIATES, K1/125, LOWER GROUND FLOOR, CHITTARANJAN PARK, NEW DELHI- 110019. V/S. M/S. INDO OVERSEAS TRADE MARKS CO., 101, SARAP BUILDING, OPP. NAVJIVAN PRESS, NEAR GUJRAT VIDYAPITH, AHEMDABAD- 380014</p>
5	149371	878544	<p>M/S. A.A. AGRO. 938, SECTOR- 13, UNBAN ESTATE, KARNAL- 132001, HARYANA V/S. M/S. CHOICE AGROS PVT. LTD, MANSOORWAL DONA, AUJLA ROAD, KAPURTHALA-144601, PB.</p>	<p>M/S. WORLDWIDE REGISTRATION BUEARU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005 V/S. M/S. MAHTTA &amp; CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1.</p>
6	DEL-9819	534570	<p>M/S. BROKER TEA CO, S-32, MAIN ROAD, BRAHAM PURI, DELHI- 110053 V/S. M/S. MOHAN MEAKIN LIMITED, SOLAN BREWERY, P.O. 173214, SIMLA HILLS, HIMACHAL PRADESH.</p>	<p>M/S. EVERST TRADE MARK COMPANY, CHAMBER NO. 718, WESTERN WING, TIS HAZARI COURTS, DELHI- 110054. V/S. M/S. THE ACME COMPANY, ONE JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI- 110013.</p>
7	152567	684931	<p>M/S. SUNRIDER INTERNATIONAL, 1625, ABALONE AVENUE, TORRANCE, CA 90501, U.S.A. V/S. M/S. HINDUSTAN LEVER LIMITED, HINDUSTAN LEVER HOUSE, 165/166, BACKBAY RECLAMATION, MUMBAI- 400020.</p>	<p>M/S. S.S. RANA &amp; CO. 317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI- 110003. V/S M/S. ANAND &amp; ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013.</p>



8	176547	855791	<p>M/S. SAMUNDER GARMENTS.  MAHAVIR COLONY, ST. NO. 6,  SUNDER NAGAR, LUDHIANA  PUNJAB  V/S.  M/S SAREEN SPORS INDUSTRIES.  VICTORIA PARK, SPORTS, COLONY,  MEERUT-250001  (U.P.)</p>	<p>M/S. MAHTTA &amp; CO.  43-B/3, UDHAM SINGH NAGAR,  LUDHIANA-1, PUNJAB.  V/S.  M/S. MANGLA REGISTRATION  SERVICE.  1961, KATRA SHAHN-SHAHI  OPP. CENTRAL BANK,  DELHI-110006  <b>02:30 PM</b></p>
9	DEL-T- 3170/60080	669766	<p>M/S. SHAKTI BHOG FOODS LTD.,  24, LAGHU UDYOG NAGAR,  SSI, G.T. KARNAL ROAD,  DELHI-110033.  V/S.  M/S. SAKTHI SUGARS LIMITED,  102, MOUNT ROAD, GUINDY  CHENNAI-600032  (FINAL ARGUMENT AT 2:30 PM)</p>	<p>M/S. WORLDWIDE REGISTRATION  BEUREAU,  60/30, NEW ROHTAK ROAD,  KAROL BAGH,  NEW DELHI- 110005.  V/S.  M/S. MOHAN ASSOCIATES,  FLAT NO, D-4, III FLOOR,  CEEBROS BUILDING,  DOOR NO. 11, CENOTOPH ROAD,  TEYNAMPET, CHENNAI- 600018</p>



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Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:19/01/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	168290	686374	M/S. RATTAN ENGINEERS, 1904, ST. NO. 36, JANTA NAGAR, GILL ROAD, LUDHIANA- 141003. V/S. M/S. RATAN HARDWARE WORKS, 16/127, PATHANA MOHALLA, GALI BANJARAN, ALIGARH- 202001, U.P.	M/S. PURI TRADE MARK CO, 54-55, SUPER CYCLE MARKET, OPP. KWALITY DHARAM KANDA, GILL ROAD, LUDHIANA- 141003 PUNJAB V/S. M/S. LALJI ADVOCATES, A-48, YOJNA VIHAR, DELHI- 110092
2	DEL-T- 3242/60336	677753	M/S. SHIVA INDUSTRIES, DHOBI GHAT ROAD, MALERKOTLA PUNJAB V/S. M/S. B.L.F. PORYMERS PVT. LTD, 17/D, BASANT COLONY, RACE COURSE ROAD, INDORE M.P.	M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1. V/S. M/S. G.S. RIJHWANI & CO., 2, SAINATH PLAZA, UPR. GRD. FLOOR, J.N. ROAD, NEAR RAYLWAY STN. MULUND (WEST) MUMBAI-400080
3	178964	988411	M/S. SUMIT KHANNA, D- 220, PHASE-I, ASHOK VIHAR, DELHI- 110052. V/S. M/S. SINTEX WIRE INDUSTRIES, 487, PEERAGARHI, DELHI- 110041.	M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006. V/S. M/S. PREMIER REGISTRATION SERVICE, 8/1, RAJINDER NAGER, NEW DELHI- 110060.

4	121947	630990	M/S. DISHA PRAKASHAN, BOOK MARKET, AMEENA BAD, LUCKNOW, U.P. V/S. M/S. DISHA PUBLICATION, H.O.-CM-9, SECTOR-B, ALIGANJ, LUCKNOW, U.P.	M/S. LONDON TRADE MARK, 1 <sup>ST</sup> FLOOR, 1, ARYA SAMAJ MANDIR ROAD,, LUCKNOW- 226018. U.P. V/S. SHRI AALOK KANSAL (ADVOCATE) 50, CHAITANYA PURAM, NAVCHANDI GROUND MEERUT-250002
5	151862	793899	M/S. R.S. FOUNDRY AND ENGINEERING WORKS G.T. ROAD, BYE PASS, NEAR RADHA SWAMI SATSANG JALANDHAR, PUNJAB V/S M/S CHEMICO INDIA D-3, FOCAL POINT, JALANDHAR, PUNJAB	M/S SHARMA & ASSOCIATES 1834/1-E, PAVITTAR NAGAR HAIBOWAL KALAN, LUDHIANA V/S M/S. BAJAJ REGISTRATION SERVICE 102,JAY ESS COMPLEX, SHASTRI MARKET, OPP. DAILY VIR PARTAP, JALANDHAR-144001.
6	DEL- 9724	526576	M/S. KOCHAR BROTHERS RICE MILLS. KOT MIT SINGH, TARN TARAN ROAD, AMRITSAR- 143006 PUNJAB. V/S. M/S. UNITED RICELAND LIMITED, 411, JOLLY BHAWAN NO. 2, 7 NEW MARINE LINES, MUMBAI- 400020.	M/S. GROVER ASSOCIATES, 1/3, BLOCK NO. 41, SINGH SABHA ROAD, BEHIND AMBA CINEMA, DELHI- 110007 V/S. M/S. R.K. DEWAN & CO PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI- 400001
7	163676	990675	M/S. JAGDISH ENTERPRISES, DHIR ROAD, BATALA- 143505, PUNJAB. V/S. M/S. ATUL LIMITED, ASHOKA CHAMBERS, RASAL MARG, MITHAKHALI CROSS ROAD, ELLISBRIDGE, AHMEDABAD- 380006.	M/S. D.K HAND AND COMPANY, B- XVIII/17-18, PURIAN MOHALLA, BATALA- 143505, PUNJAB. V/S. MR. LALIT PATNI/MR. J N DESAI, ATUL LIMITED, P.O. ATUL- 396020, DIST. VALSAD GUJARAT.
8	DEL-T- 2912/59079	602811	M/S. KOCHAR BROTHERS RICE MILLS. KOT MIT SINGH, TARN ROAD, AMRITSAR-143006 PUNJAB V/S. M/S. BHARAT INDUSTRIAL ENTERPRISES LIMITED, TARAORI DISTT. KARNAL (HR)	M/S. KOCHAR BROTHERS RICE MILLS. KOT MIT SINGH, TARN ROAD, AMRITSAR-143006 PUNJAB V/S. M/S. LALJI ADVOCATES, A-48, YOJNA VIHAR, DELHI- 110092.
9	154816	716169	M/S. Mc DONAL'S CORPORATION,	M/S. S.S. RANA & CO,

			<p><b>U.S.A. V/S. M/S. ARCHIES LTD, A-17, NARAINA INDUSTRIAL AREA, PHASE-II NEW DELHI- 110028</b></p>	<p><b>317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI- 110003 V/S. M/S. QUEST IP B-5/47E, LGF SAFDURJUNG ENCLACE, NEW DELHI- 110029</b></p>
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Plot No.32, Sector – 14, Dwarka  
NEW DELHI - 110078.

**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:04/01/2016**

**Time: 11:00 AM.**

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-4582/99658	766423	M/S. PATNI APT PRINTERS P. LTD, 2UA, JAWAHAR NAGAR, CHANDRAWAL ROAD, SUBZI MANDI, DELHI- 110007. V/S. M/S. PATNI COMPUTER SYSTEMS (P) LTD, S.NO. 1-A F-1, IRANI MARKET COMPOUND, YERAWADA, PUNE- 411006.	M/S. ASHOKA REGISTRATION SERVICE, ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI- 110001. V/S. M/S. DE PENNING & DE PENNING, 2B, GROUND FLOOR, SOLITAIRE PLAZA, MG. ROAD, GURGAON- 122002.
2	DEL-T-4500/94484	575478	M/S. BAVTREX EXPORT AND IMPORT GMBH. INTERCONTINENTAL TOBACCO CO LTD. BRITISH VIRGIN ISLAND. V/S. M/S. GTC INDUSTRIES LTD. TOBACCO HOUSE, VILE PARLE (W) MUMBAI-400056	M/S. ANAND & ANAND B-41, NIZAMUDDIN EAST, NEW DELHI-110013 V/S. M/S. GTC INDUSTRIES LTD. TOBACCO HOUSE, VILE PARLE (W) MUMBAI-400056
3	148867	891253	M/S. B.L. NAMKEEN PRODUCTS, 82, GALI KHAJAJCHI WALI, CHOPLA MANDIR CHAZIBAD, U.P.-201001. V/S. M/S. BALAJI WAFERS PVT. LTD, SHED NO. C-1 B/17-18, PLOT NO.- 42, AJI G.I.D. RAJKOT- 360003. GUJARAT.	M/S. EVEREST TRADE MARK CO, CH.NO. 718, WESTERN WING, TIS HAZARI, DELHI- 110054. V/S. M/S.K.C. PATEL & CO. 208, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, O/S. RAIPUR GATE, KAKARIA ROAD, AHMEDABAD- 380022.

				<b>GUJARAT.</b>
4	165006	715363	<p>M/S. KRISHNA ENTERPRISES, 75 A, RAJENDRA NAGAR, LUCKNOW -226004 (U.P.) V/S. M/S. TIPPU INDUSTRIES, 3497/4 (FF), GOPI MARKET, GALI LALLU MISHAR, SADAR BAZAR , DELHI-110006</p>	<p>M/S. LONDON TRADE MARKE, FIRST FLOOR, 1, ARYA SAMAJ MANDIR ROAD, LUCKNOW-226018 (U.P.) V/S. M/S. SHARP TRADE MARKE CO. 15/1061, NAIWALA, KAROL BAGH NEW DELHI- 110005</p>
5	168815	669276	<p>M/S. SHREE GANESH &amp; CO, 130/33, BAGHAI, KANPUR, U.P. V/S. M/S. MAHINDRA &amp; MAHINDRA LTD, GATEWAY BUILDING, APOLLO BUNDER, MUMBAI- 400001.</p>	<p>M/S. THE KOTTAY, 111/2, HARSH NAGAR, KANPUR- 208012, U.P. V/S. M/S. TAS &amp; CO, 1&amp;2/19, GANGA, SWASTIK PARK, V N PURAV MARG, CHEMBUR, MUMBAI- 400071.</p>
6	DEL-T- 3491/60861	593424	<p>M/S. SURYA FOOD &amp; AGRO PVT. LTD, D-I, SECTOR-2, DIST. GAUTAM, BUDHA NAGAR, U.P. V/S. M/S. BHAGWATI FOODS PRIVATE LIMITED, MANGALM BUILDING (SECTION-A), 2<sup>ND</sup>, FLOOR, ROOM 205, 24 HEMANTA BASU SARANI, KOLKATA- 700001,</p>	<p>M/S. LOYAL REGISTRATION SERVICES, 210, JOP PLAZA, P-2, SECTOR-18, NOIDA-201301, NCR DELHI. V/S. M/S. E S GODFRET &amp; SON, 9/1A SHERIFF LANE, GROUND FOOR, KOLKATA- 700016.</p>
7	236108	761301	<p>M/S. CRAVATTIFICIO ZADI S.R.L. VIA COMELICO, 29-20135, MILANO, ITALY V/S. M/S. METROPOLITAN TRADING COMPANY. 10/76, OFF. HAINES ROAD, WORLI, MUMBAI-400018.</p>	<p>M/S. LALL LAHIRI &amp; SALHOTRA, LLS HOUSE PLOT NO. B-28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. WORLDWIDE REGISTRATION BEUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DLEHI – 110005</p>

8	136190	701490	<p>M/S. THREE-N-PRODUCTS PVT.LTD, F-171, GHAFFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S.</p> <p>M/S. HINDUSTAN LEVER LIMITED, HINDUSTAN LEVER HOUSE, 165/166, BACKBAY RECLAMATIONS, MUMBAI- 400020.</p>	<p>M/S. DELHI TRADE MARK COMPANY, F- 171, GHAFFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S.</p> <p>M/S. ANAND &amp; ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013</p>
9	142575	890485	<p>M/S. SWARUP SHRI CHAND, 5034, RUI MANDI, SADAR BAZAR, DELHI- 110006 V/S.</p> <p>M/S. BAJAJ AUTO LTD AKURDI, PUNE-411035</p>	<p>M/S. S. M. GUPTA &amp; COMPANY 262, LAWYER'S CHAMBER, CRIMINAL SIDE TIS HAZARI COUTRS, DELHI -110054 V/S.</p> <p>M/S.KHAITAN &amp; CO MEHER CHAMBERS, 4<sup>TH</sup> &amp; 5<sup>TH</sup> FLOORS R.K. MARG, BALLARD ESTATE MUMBAI- 400038</p>
10	167793	887698	<p>M/S. MAHESHWARI ENTERPRISES, 2156, GURU ARJUN NAGAR, WEST PATEL NAGAR, NEW DELHI- 110008. V/S.</p> <p>M/S. ANCHOR ELECTRONICS &amp; ELECTRICALS PVT. LTD, PLOT NO. G-9, CROSS ROAD 'A', M.I.D.C, MAROL, ANDHERI (E), MUMBAI- 400093. FINAL HEARING 2:30 PM</p>	<p>M/S. LALJI ADVOCATES, A-48, YOJNA VIHAR, DELHI- 110092. V/S.</p> <p>M/S. M.P. MIRCHANDANI &amp; CO, RAM MANSION, 1<sup>ST</sup> FLOOR, ROOM NO.4, N.F. ROAD, NEAR CITYWALK, COLABA, MUMBAI- 400039. FINAL HEARING 2:30 PM</p>
11	143887	716194	<p>M/S. SINGLA TEA INDUSTRIES BANK BAZAR, RAM PURA PHUL WORKS, NEAR RLY. CROSSING , RAM PURA PHUL, DISTT. BHTINDA,PUNJAB V/S.</p> <p>M/S. M.S. TRADING COMPANY DHAB WASTI RAM AMRITSAR, PUBJAB</p>	<p>M/S. WORLDWIDE REGISTRATION BEUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DLEHI – 110005 V/S.</p> <p>SHRI S.S KANWAR (ADVOCATE) 238 GREEN AVENUE, AMRITSAR-143001</p>



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**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

Date:05/01/2016

Time: 11:00 AM.

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	166680	843512	M/S. JAIN STEEL INDUSTRIES, PB NO. 28, GT RAOD, MANDI GOBINDGARH- 147301, PUNJAB. V/S. M/S. RAJ STEEL ROLLING MILLS, P.B. 9, GURU KI NAGARI, MANDI GOBINDGARH-147301, PUNJAB.	M/S. BAJAJ REGISTRATION SERVICE, 193, CIVIL LINES, 1 <sup>ST</sup> FLOOR, UPSTAIR DOON BAKERS, SANJAY GANDHI MARKET, B.M.C. CHOWK, JALANDHAR- 144001, PUNJAB, V/S. M/S. INTTL ADVOCARE, F-252, SAINIK FARMS, NEW DELHI- 110062.
2	T-R-163864	631726	M/S. KAMAL CHEMICAL WORKS, 1/32, TAKSAL GALI, JOHRI BAZAR, AGRA, U.P. V/S. M/S. G.M. PRODUCTS (INDIA), RAWAT PURA, AGRA- 282003, U.P.	M/S. NATIONAL TRADE MARK CO., 25, RAM MANDIR MKT,(OPP.ROXY TALKIES) HING KI MANDI, AGRA- 282003 U.P V/S. M/S. MANMOHAN SINGH ASSOCIATES, 7/24, WEST PATEL NAGAR, NEW DELHI- 110008.
3	150869	607989	M/S. DUWEL EXPORTS 774 GURU HARGOBIND NAGAR PHAGWARA (PB) V/S. M/S. ZEST INDUSTRIES OPPOSITE SPORTS COLLEGE, KAPURTHALA ROAD, JALANDHAR (PB)	M/S. DUWEL EXPORTS 774 GURU HARGOBIND NAGAR PHAGWARA (PB) V/S. M/S. BAJAJ REGISTRATION SERVICE 102, JAY ESS COMPLEX SHASTRI MARKET, OPP. DAILY VIR PARTAP JALANDHAR -144 001



4	168053	708344	<p>M/S. LIBERTY FOOTWEAR COMPANY. LIBERTY HOUSE, RAILWAY ROAD, KARNA-132001. (HARYANA) V/S.</p> <p>M/S. ASSOCIATED APPARELS PRIVATE LIMITED. AKASH DEEP, 4/5, ZAKARIA BUNDER ROAD, SEWRI, MUMBAI-400015</p>	<p>M/S. ANAND &amp; ANAND. B-41, NIZAMUDDIN EAST, NEW DELHI-110013 V/S.</p> <p>M/S. ARJUN T. BHAGAT &amp; CO. 132/1, MODI STREET, P.B. NO.1865, FORT, MUMBAI-400001</p>
5	152627	818971	<p>M/S. ALKA FOODS PVT. LTD, 26, S.S.I, LAGHU UDYOG NAGAR, G.T. KARNAL ROAD, DELHI- 110033. V/S.</p> <p>M/S. UNIQUE AGRO PRODUCTS, 1026/9, GALI TELIYAN, TILAK BAZAR, DELHI- 110006.</p>	<p>M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S.</p> <p>M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006.</p>
6	128039	615030	<p>M/S. INDO ITALIA MANUFACTURING CO. D-50, MANSAROVAR GARDEN, NEW DELHI-110015. V/S.</p> <p>M/S. MOTOR INDUSTRIES CO.LTD. HOSUR ROAD, ADUGODI, BANGALORE-560030.</p>	<p>M/S. GLOBALLEXLEGAL- ADVOCATES &amp; LEGAL CONSULTANTS, J-1102, NEELPADAMKUNJ, SECTOR-1, VAISHALI GHAZIABAD- 201010 V/S.</p> <p>M/S. DEPENNING &amp; DEPENNING 10, GOVERNMENT PLACE EAST, KOLKATA-700069</p>
7	172513	715575	<p>M/S. FAITH PHARMACEUTICALS 345/1, SHIVAJI MARKET, 2<sup>ND</sup> FLOOR, PITAM PURA, DELHI-110034. V/S.</p> <p>M/S. GLAXOSMITHKLINE PHARMACEUTICALS LTD, 252, DR, ANNIE BESANT ROAD, WORLI MUMBAI- 400025.</p>	<p>SHRI VIPAN JAIN (ADVOCATE). C/O. CAPITAL REGISTRATION SERVICE. 2063/39, HARI SINGH NALWA ST., KAROL BAGH, NEW DELHI-110005 V/S.</p> <p>M/S. SUSHANT M. SINGH &amp; ASSOCIATES 5/25, WEST PATEL NAGAR NEW DELHI- 110008</p>
8	119151	887265	<p>M/S. JAI DURGA ENTERPRISES, 99, PHASE-2, BADLI INDUSTRIAL AREA, DELHI- 110042. V/S.</p> <p>M/S. SONY CORPORATION, TOKYO, JAPAN.</p>	<p>M/S. A &amp; CO, REGNS &amp; ADVTS, B.K.-27 (WEST) SHALIMAR BAGH, DELHI- 110088. V/S.</p> <p>M/S. LALL LAHIRI &amp; SALHOTRA, LLS HOUSE PLOT NO. B- 28, SECTOR 32, INSTITUTIONAL AREA, GURGAON- 122001.</p>

9	200129	658876	M/S. SHRIRAM PISTONS AND RINGS LTD, 23, KASTURBA GANDHI MARG, NEW DELHI- 110001. V/S. M/S. USHA INTERNATIONAL LIMITED, SURYA KIRAN, 19, KASTURBA GANDHI MARGH, NEW DELHI- 110001	M/S. SINGH & ASSOCIATES, C-36, IIND FLOOR, EAST OF KAILASH, NEW DELHI- 110065. V/S. M/S. K & S PARTNERS, 109, SECTOR 44, GURGAON- 122003 HARYANA
10	149333	663927	M/S. ICI AUSTRALIA OPERATIONS PROPRIETARY LIMITED, AUSTRALIA. V/S. M/S. MAG INSTRUMENT, CALIFORNIA-91761.	M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. M/S. CHANDRAKANT M. JOSHI, 501, VISHWANANAK, CHAKALA ROAD, ANDHERI (E), MUMBAI- 400099.
11	139712	688676	SH. SUBHAS GUPTA, 2780/25, SHIV BEARING MARKET, HAMILTON ROAD, DELHI- 110006 V/S. M/S. EUREKA FORBES LTD, 7, CHAKRABERIA ROAD, (SOUTH), KOLKATA- 700025.	M/S. LALJI ADVOCATES, A-48, (LALJI HOUSE), YOJNA VIHAR, DELHI- 110092. V/S. M/S. SURESH & CO. 11, PRABHA KUNJ, PLOT NO. 498, 24 <sup>TH</sup> ROAD, KHAR (W), MUMBAI- 400052.
12	152622	807336	M/S. ALKA AYURVEDIC (P) LTD, 26, SSI, LAGHU UDYOG NAGAR, G.T. KARNAL ROAD, DELHI- 110033. V/S. M/S. BAYER AKTENGESELLSCHAFT, GERMANY. (FINAL HEARING 2.30PM)	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. DEPENNING & DEPENNING, 2B, GROUND FLOOR, SOLITAIRE PLAZA, MG ROAD, GURGAON- 122002. (FINAL HEARING 2.30PM)



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**Name of Hearing Officer**

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**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:06/01/2016**

**Time: 11:00 AM.**

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	114557	639467	M/S. SURENDRA KUMAR DALMIA, 2-G, VISHWA APPARTMENT, 2 SHANKARA CHARYA MARG, DELHI- 110054. V/S. M/S. MAXTOR CORPORATION, U.S.A.	M/S. MUKESH PALIWAL (ADVOCATE), SHOP NO. 380, III G.S.I SECTOR-29, NOIDA, GB NAGAR, U.P. V/S. M/S. UNITED OVERSEAS TRADE MARK COMPANY, 96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110025.
2	T-3722/61593	571589	M/S. SHIVA LAL AGARWAL & CO. HOSPITAL ROAD, AGRA 3, UTTAR PRADESH. V/S M/S. PRAKASHAN KENDRA SITAPUR ROAD, DALIGANJ, LUCKNOW 226020 UTTAR PRADESH	M/S. P.K. ARORA 110, ANAND VRINDAVAN, SANJAY PLACE, AGRA (U.P.) V/S M/S. LONDON TRADE MARK, PATENT & TRADE MARK ATTORNEYS, FIRST FLOOR, 1, ARYA SAMAJ MANDIR ROAD LUCKNOW -226 018 UTTAR PRADESH

3	182344	880508	<p>M/S. AUTOMETER ALLIANCE LTD, 101C, SHIV HOUSE, HARI NAGAR, ASHRAM, NEW DELHI- 110014. V/S. M/S. CAREER LAUNCHER INDIA PVT. LTD, B-52, OKHLA INDUSTRIAL AREA PHASE-1 NEW DELHI- 110020.</p>	<p>M/S. K &amp; S PARTNERS, 84-C, C-6 LANE, SAINIK FARMS, NEW DELHI- 110062. V/S. M/S. ANAND &amp; ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013</p>
4	141402	669723	<p>M/S. GURU NANAK STATE WORKS, B- 243, JANTA COLONY, OPPOSITE SHIVAJI COLLEGE, RAGHUBIR NAGAR, NEW DELHI – 110027 V/S. M/S. SONY CORPORATION, 7-35, KITASHINAGAWA, 6- CHOME, SHINGAWA- KU, TOKYO, JAPAN</p>	<p>M/S. ATUL TRADE MARK COMPANY, 2483, IIND FLOOR, SHRI RAM PLACE, CHOWK TELIWARA, SADAR BAZAR, DELHI- 110006 V/S. M/S. LALL LAHIRI SALHOTRA, PLOT NO. B- 28, SECTOR-32, INSTITUTIONAL AREA, GURGAON- 122001</p>
5	142183	861359	<p>M/S. MADAN INDUSTRIES, 96-B, INDUSTRIES ESTATE, LUDHIANA- 141003, PUNJAB, V/S. M/S. RAJSON INDUSTRIES, 188, CYCLE SHOPPING CENTER, AICCTA ROAD, MILLER GANJ, LUDHIANA, PUNJAB.</p>	<p>M/S. PURI TRADE MARK CO, BRAND HOUSE, 54-55, SUPER CYCLE MARKET, OPP. KWALITY DHARAM KANDA, GILL ROAD, LUDHIANA- 141003, PUNJAB. V/S. M/S. MAHTTA &amp; CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1, PUNJAB.</p>
6	DEL-T- 2531/57997	658914	<p>M/S. R.N. PRODUCTS, 9/99, STAION ROAD, YAMUNA BRIJ, AGRA, UTTAR PRADESH. V/S. M/S. SHAKTI ZARDA FACTORY (I) PVT LTD. C-9/24, YAMUNA VIHAR, DELHI-110053 (FINAL HEARING 2.30PM)</p>	<p>SHRI. P.K. ARORA B-62/4, KESHAV KUNJ, PRATAP NAGAR, AGRA-10. V/S. M/S. DELHI REGISTRATION SERVICE 96, SUKHDEV VIHAR, MATHURA ROAD, NEW DLEHI- 110025 (FINAL HEARING 2.30PM)</p>



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**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:07/01/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	201910	917742	M/S. HALDIRAM INDIA PVT. LTD, B-1, H-8, MAHAN CO- OPERATIVE ESTATE, MAIN MATURA ROAD, NEW DELHI- 110044 V/S. M/S. HALDIRAM BHUJIWALA, 7, JAGMOHAN MULLICK LANE, KOLKATA- 700007	M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI- 110005 V/S. M/S. KOLKATA TRADE MARK SERVICE, 62, BENTINCK STREET, 4 <sup>TH</sup> FLOOR, ROOM NO. 412, KOLKATA- 700069.
2	139340	816434	M/S. PAWAN CYCLE INDUSTRIES (REGD), 11076, ST. NO. 8, PRATAP NAGAR, LUDHIANA, PUNJAB. V/S. M/S. APPU INTERNATIONAL, 89-B, INDUSTRIAL AREA-A, (EXTENTION) LUDHIANA, PUNJAB.	M/S. PURI TRADE MARK CO, BRAND HOUSE, 54-55, SUPER CYCLE MARKET, OPP. KWALITY DHARAM KANDA, GILL ROAD, LUDHIANA- 141003. PUNJAB. V/S. M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1, PUNJAB.

3	150123	882422	<p>M/S. MAZA SEWING MACHINE, 90/104-A, IFTIKARABAD, KANPUR, U.P. V/S.</p> <p>M/S. P.M. DIESELS PVT LTD, POST BOX NO. 1003, AJI INDUSTRIAL ESTATE, RAJKOT- 360003. GUJARAT.</p>	<p>M/S. ANSHUL, ADVOCATE, L.I.G.-95, INDIRA NAGAR, KANPUR- 208026, U.P. V/S.</p> <p>M/S. DE PENNING &amp; DE PENNING, 2B, GROUND FLOOR, SOLITAIRE PLAZA MG ROAD, GURGAON- 122002.</p>
4	200127	751946	<p>M/S. SHRIRAM PISTONS AND RINGS LTD, 23,KASTURBA GANDHI MARG, NEW DELHI- 110001 V/S.</p> <p>M/S. THE JAY ENGINEERING WORKS LIMITED, 19, KASTURBA GANDHI MARG, NEW DLEHI- 110001,</p>	<p>M/S. THE ACME COMPANY, B- 41, NIZAMUDDIN EAST NEW DELHI- 110013, V/S.</p> <p>M/S. K &amp; S PARTNERS, 109, SECTOR 44, GURGAON- 122003,</p>
5	169104	804687	<p>M/S. TRIVENI INDUSTRY. TRIVENI COMPLEX, GOVERDHAN ROAD, MATHURA- 281004 U.P. V/S.</p> <p>M/S. POLYCAB WIRES PVT LTD. HICO HOUSE, 1<sup>ST</sup> FLOOR, 771, PANDIT SATWALEKAR MARG, MAHIM, MUMBAI-400016 FINAL HEARING 2:30 PM</p>	<p>M/S. LOYAL REGISTRATION SERVICE. 210, JOB PLAZA, P-2, SECTOR- 18, NOIDA-201301 U.P. V/S.</p> <p>M/S. M.P. MIRCHANDANI &amp; CO. RAM MANSION, ROOM NO. 4, 1<sup>ST</sup> FLOOR, N.F. ROAD, NEAR CITYWALYK, COLABA, MUMBAI-400039 FINAL HEARING 2:30 PM</p>
6	147480	624880	<p>M/S. SHEEL CHAND FLOUR MILLS PVT. LTD, VILL. DEHRIA, NEAR I.T.I. RAMPUR ROAD, HALDWANI-263139 DISTT. NAINITAL. V/S.</p> <p>M/S. SHIV NATH RAI HARNARAIN (I) LTD, B-16, BHAGWAN DASS NAGAR, DELHI.</p>	<p>M/S.ROMESH CHADHA &amp; CO. GROUND FLOOR, 1, ARYA SAMAJ MANDIR ROAD, LUCKNOW-226018 UTTAR PRADESH. V/S.</p> <p>M/S. S.K TRADEMARKS CO, C-36, LANE NO. 4, MAHENDRU ENCLACE, DELHI- 110009.</p>
7	DEL-T-3950	639097	<p>M/S. E.I. DU PONT DE NEMOURS AND COMPANY, U.S.A. V/S.</p> <p>M/S. BINOD HOSIERY, 31, SHIBTALLA STREET, CALCUTTA- 700007.</p>	<p>M/S. ANAND &amp; ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S.</p> <p>M/S. TRADE MARK REGISTRATION BUREAU, 1, NETAJI SUBHAS ROAD, CALCUTTA- 700001.</p>

8	172233	982046	M/S. KUBER TOBACCO PRODUCTS PVT. LTD, 31-K, SIRASPUR, DELHI-110042. V/S. M/S. CELADOR PRODUCTIONS LTD, ENGLAND.	M/S. SURESH & CO. 11, PRABHA KUNJ, PLOT NO. 498, 24 <sup>TH</sup> ROAD, KHAR (W), MUMBAI- 400052. V/S. M/S. RANJAN NARULA ASSOCIATES, THE VATIKA TRIANGLE, 6 <sup>TH</sup> FLOOR SUSHANT LOK, A-BLOCK, PHASE-1, GURGAON- 122001.
9	DEL-T-3526	686586	M/S. EQUAL PLASTICS PVT. LTD, WH-46, MAYAPURI PHASE-II, NEW DELHI- 110064. V/S. M/S. MERISANT COMPANY, SWITZERLAND.	M/S. KUMAR & COMPANY ADVOCATES, 2/121, FIRST FLOOR, SUBHASH NAGAR NEW DELHI- 110027. V/S. M/S. MANMOHAN SINGH ASSOCIATES, 7/24, WEST PATEL NAGAR, NEW DELHI- 110008.
10	215342	762746	M/S. GODFREY PHILLIPS INDIA LIMITED, FOUR SQUARE HOUSE, 49 COMMUNITY CENTRE, FRIENDS COLONY, NEW DELHI- 110065 V/S. M/S. HALDIRAM SNACKS (P) LTD, B-1/H-8, MOHAN CO-OPERATIVE ESTATE, MAIN MATHURA ROAD, NEW DELHI- 110044	M/S. LALL LAHIRI & SALHOTRA LLS HOUSE PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI – 110005
11	162222	802947	M/S. BASANT INSULATORS, 70, CHANDER PURI, GHAZIABAD, U.P. V/S. M/S. TYCO INTERNATIONAL SERVICE, GMBH, FREIER PLATZ 10, CH- 8200 SCHAFFHAUSEN, SWITZERLAND.	M/S. ALOK KANSAL ADVOCATE, 50, CHAITANYA PURAM , NUCHANDI GROUND, MEERUT, U.P. V/S. M/S. ANAND AND ANAND B-41, NIZAMUDDIN EAST, NEW DLEHI- 110013
12	177155	627458	M/S. SHRIRAM PISTIONS AND RINGS LIMITED, 23, KASTURBA GANDHI MARG, NEW DELHI- 110001. V/S. M/S. USHA INTERNATIONAL LIMITED, SURYA KIRAN, 19, KASTURBA GANDHI MARGH, NEW DELHI- 110001 FINAL HEARING 2:30 PM	M/S. THE ACME COMPANY. B- 41M NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. K & S PARTNERS, 109, SECTOR 44, GURGAON- 122003 HARYANA FINAL HEARING 2:30 PM

<b>13</b>	<b>DEL-T- 1715/55207</b>	<b>607885</b>	<b>M/S. VOLGA METAL INDUSTRIES, D-121, DEEPALI, PITAMPURA, DELHI- 110034. V/S. M/S. BHAGWATI ENGINEERING &amp; MANUFACTURING WORKS, 6/173, SUBHASH NAGAR, NEW DELHI- 110027.</b>	<b>M/S. MANGLA REGISTRATION SERVICE, 1961, KATRA SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006. V/S. M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005.</b>
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**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:08/01/2016**

**Time: 11:00 AM.**

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	176147	798769	M/S. TEVA PHARMACEUTICAL INDUSTRIES LTD, JERUSALEM-91010, ISRAEL. V/S. M/S. WANDER PRIVATE LIMITED, PLOT NO. 21, SECTOR 19, KOPRI ROAD, VASHI, NAVI MUMBAI- 400703.	M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. M/S. USHA CHANDRA SEKHAR ADVOCATE, 3E1, COURT CHAMBERS NEW MARINE LINES, MUMBAI- 400020.
2	165699	678293	M/S. N.K. FORGING & ROLLING INDUSTRIES, RADHA SWAMI SATSANG STREET, CHANDIGARH ROAD, LUDHIANA PUNJAB. V/S. M/S. FORGING MACHINERY MANUFACTURING COMPANY, LINK ROAD, INDL. AREA 'A', LUDHIANA PUNJAB	M/S. MAHTTA & CO, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-141001, P.B. V/S. M/S. PURI TRADE MARK CO. 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PB) FINAL HEARING 11:00 AM

FINAL HEARING 11:00 AM



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**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:11/01/2016**

**Time: 11:00 AM.**

## **CAUSE LIST**

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	234951	799555	M/S. SHITAL INTERNATIONAL, S-9, INDUSTRIAL AREA, JALANDHAR PUNJAB V/S. M/S. SHEETAL CLOTHING CO. PVT. LTD, SHEETAL STATE, THAKKAR CHAWL, 443/E, GRANT ROAD, MUMBAI- 400007	M/S. BAJAJ REGISTRATION SERVICE, 193, CIVIL LINES, 1 <sup>ST</sup> FLOOR, UPSTAIR DOON BANKERS, SANJAY GANDHI MARKET, JALANDHAR- 1 PUNJAB V/S. M/S. R.K. DEWAN & COMPANY, PODAR CHAMBERS, S.A. BRELVI ROAD FORT, MUMBAI- 400001
2	160326	618513	M/S. ASHOKA DISTILLERS AND CHEMICALS PVT. LTD., MODI FLOUR MILLS COMPUND, OKHLA INDUSTRIAL ESTATE, NEW DLEHI- 110020 V/S. M/S. AUSTIN NICHOLS & CO., INCORPORATED OF 777 WESTCHESTER AVENUE, WHITE PLAINS, NEW YORK 10604. U.S.A.	M/S. MAN MOHAN SINGH ADV 7/24, WEST PATEL NAGAR, NEW DELHI- 110008 V/S. M/S. INTTL ADVOCARE, F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI- 110062.

3	DEL-T-4342	626217	M/S. UNIQUE MANUFACTURING COMPANY, BULUNDPUR ROAD, BYEPASS, JALANDHAR CITY-144004. PUNJAB. V/S. M/S. FRIENDS AUTO (INDIA) PVT. LTD, 38-A, INDUSTRIAL AREA, FARIDABAD- 121001, HARYANA.	M/S. UNIQUE MANUFACTURING COMPANY, BULUNDPUR ROAD, BYEPASS, JALANDHAR CITY-144004. PUNJAB. V/S. M/S. AMARJIT & ASSOCIATES, SUITE 404, LAW ARCADE, 18-PUSA ROAD, NEW DELHI- 110005.
4	152575	793929	M/S. SUPREME AGRO FOODS PVT. LTD, C/188, PHASE VI, FOCAL –POINT, LUDHIANA, PUNJAB. V/S. M/S. ZARF DAIRY PVT. LTD, HAZI- BABA DARGAH, MAKTUMPURA SARKHEH GANDHINAGAR HIGHWAY, AHMEDABAD, GUJRAT	M/S. D. KUMAR DHINGRA, ADVOCATE, 39, G.T. ROAD, MILLER GANJ LUDHIANA- 141003, PUNJAB. V/S. M/S. Y.J. TRIVEDI & CO. 'YAGNAJYOT' OPP. AGRAWAL HALL, UNIVERSITY ROAD, POLYTECHNIC, AHMEDABAD- 380015.
5	162378	781390	M/S. VINOD FOOD PRODUCTS, PLOT NO. 586/84, OPPOSITE SCHOOL MUNDKA, DELHI- 110041 V/S. M/S. POOJA NAMKEEN BHANDAR, RAILWAY ROAD, JWALPUR, HARIDWAR U.P	M/S. ATUL TRADE MARK COMPANY, 2483, IIND. FLOOR, SRI RAM PLACE, CHOWK TELIWARA, SADAR BAZAR, DELHI- 110006. V/S. M/S. MANGLA & ASSOCIATES, 1961, KATRA SHAHAN SHAHI, CHNDNI CHOWK, DELHI- 110006.
6	167193	706430	M/S. UNI AUTO ENTERPRISES, 21/1378, NAIWAL KAROL BAGH, NEW DELHI- 110005. V/S. M/S. UNA & CO, A-64/5, G.T. KARNAL ROAD, INDUSTRIAL AREA, DELHI- 110033.	M/S. DELHI TRADE MARK COMPANY, F- 171, GHAFAR MARKET, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006
7	DEL-T-3331/60490	697480	M/S. HARMAN ELECTRONICS, 263, LAJPAT RAI MARKET, DELHI- 110006. V/S. M/S. SUKHVINDER SINGH CHHABRA, W-9, OKHLA INDUSTRIAL AREA, PHASE- II , NEW DELHI- 110020.	M/S. SKS LAW ASSOCIATES, C1/611, MAYFAIR TOWER, CHARMWOOD VILLAGE, SURAJKUND, FARIDABAD-121009. HARYANA. V/S. M/S. PRASAD ASSOCIATES, A-17, NITI BAGH, NEW DELHI- 110049.





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**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:12/01/2016**

**Time: 11:00 AM.**

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-5098	840907	M/S. PILYCASER INDIA PVT. LTD, A-115/2, WAZIRPUR INDUSTRIAL AREA, DELIHI- 110052 V/S. M/S. TOMMY HILFIGER LICENSING, INC, U.S.A.	M/S. DEY & KUMHAR CO, 27, JANGPURA LANE, BHOGAL, NEW DELHI- 110014. V/S. M/S. AMARCHAND & MANGALDAS & SURESH A. SHROFF & CO, AMARCHAND TOWERS, 2016, OKHLA INDUSTRIAL ESTATE PHASE-III, NEW DELHI- 110050.
2	720821	728290	M/S. COMPANIA DE PRODUCTOS ALIMENTOS Y SERVICIOS CORPORA S.A. FREIRE 321, VALPARAISO, CHILE. V/S. M/S. SOCIETE DES PRODUITS NESTLE S.A. 1800, VEVEY, SWITZERLAND, FINAL HEARING 2:30PM	M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002. V/S. M/S. INTTL ADVOCARE, F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI- 110062. FINAL HEARING 2:30PM
3	DEL-T-3519	781864	M/S. LANCER HEALTHCARE PVT. LTD, 16/5, KALKAJI, NEW DELHI- 110019. V/S. M/S. STRIDE HEATL CARE (P) LTD, A-221, SOMESHWAR COMPLEX, PART 1, SATELLITE ROAD, AHEMDABAD.	M/S. KULDIP & ASSOCIATES, 945/3, (F.F), NAIWAL FAIZ ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. KAYSER & CO, RAJA BAHADUR MANSION, 2 <sup>ND</sup> FLOOR, 20, AMBALA DOSHI MARG, FORT, MUMBAI- 400023.

4	DEL-T-3560/61112	623930	M/S. BENTEX CONTRO & SWITCHGEAR CO, B/65/3, BENTEX HOUSE, NARAINA INDUSTRIAL AREA, PHASE- II NEW DELHI- 110028 V/S. M/S. BANTEX TAR UDYOG, B-70/41, DSIDC INDUSTRIAL COMPLEX, LAWRANCE ROAD, DELHI- 110035	M/S. ASHOKA TRADE MARKS CO, 4, CENTRAL LANCE BENGALI MARKET NEW DELHI- 10001 V/S. M/S. ATUL TRADE MARK COMPANY, 2483, IIND FLOOR, SHRI RAM PALCE, CHOWK TELIWARA, SADAR BAZAR, DELHI- 110006
5	DLE-T-2768/58648	612047	M/S. KUNDAN INDUSTRIES 12098, STREET NO.22, RAM NAGAR, LUDHIANA-141003 (HEARING ON TM-5)	M/S. KUNDAN INDUSTRIES 12098, STREET NO.22, RAM NAGAR, LUDHIANA-141003 (HEARING ON TM-5)
6	171097	774749	M/S. BHANDARI BEARING STORE, 460, ZEENAT BARI, HAMILTON RAOD, KASHMERE GATE, DELHI- 110006. V/S. M/S. PHILIPS BRAKE RUBBER COMPANY, 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KASHMERE GATE, DELHI- 110006.	M/S ABC REGISTRATION SERVICE, C-36, STREET NO.4, MAHENDRU ENCLACE, OPPOSITE MODEL TOWN-III, DELHI- 110009 V/S. M/S. PHILIPS BRAKE RUBBER COMPANY, 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KASHMERE GATE, DELHI- 110006.
7	DEL-T-3642	849039	M/S. MENARINI RAUNAQ PHARMA LTD, 17, PARLIAMENT STREET, NEW DELHI- 110001. V/S. M/S.LABORATOIRES GRIFFON PVT. LTD, 20, HAINES ROAD, MUMBAI- 400011.	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S.LABORATOIRES GRIFFON PVT. LTD, 20, HAINES ROAD, MUMBAI- 400011
8	DEL-T-4464/95117	877005	M/S. VETSFARMA LTD, POLICE LINES ROAD, JALANDHAR, PUNJAB. V/S. M/S. VIVIDHMARGI INVESTMENTS PVT. LTD, 11/12, UDYOG NAGAR, S.V. ROAD, GOREGAON (W), MUMBAI- 400062.	M/S. BAJAJ REGISTRATION SERVICE, 102, JAY ESS COMPLEX, SHASTRI MARKET, JALANDHAR-144001, PUNJAB. V/S. M/S. FATEHCHAND C. SHAH & CO., 'A' AIDUN BUILDING, 5 <sup>TH</sup> FLOOR, 1 <sup>ST</sup> DHOBI TALAO, MUMBAI- 400002.

9	DEL-T- 2902/59035	631465	M/S. AJAX ELECTRICALS, 2745, HANSAPURI, MAIN ROAD, (PREM BHAWAN) TRINAGAR, DELHI- 110035. V/S. M/S. AJAY AUTO PRODUCTS, 311, VILLAGE DABRI, PANKHA ROAD, NEW DELHI- 110045.	M/S. WORLDWIDE REGISTRATION BEUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DLEHI – 110005 V/S. M/S. AJAY AUTO PRODUCTS, 311, VILLAGE DABRI, PANKHA ROAD, NEW DELHI- 110045.
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Fax no. 28032381

**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:13/01/2016**

**Time: 11:00 AM.**

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-1828/55670	550063	M/S R.K. INDUSTRIES, K-9, UDYOG NAGAR, DELHI V/S M/S NARANG METAGRAPH COMPANY, 856, MURADPURA, RAKA CHOWK, GILL ROAD, LUDHIANA- 3 (PB.)	M/S DELHI REGISTRATION SERVICES 85/86, GADODIA MARKET, KHARI BADLI DELHI -110006 V/S M/S MAHTTA & CO. ADVOCATES, 43- B/3, UDHAM SINGH NAGAR, LUDHIANA – 1 (PB)
2	183414	999790	M/S. TAS MED (I) PVT. LTD, PLOT NO. 45, NEW TIMBER MARKET, SECTOR 26, CHANDIGARH. V/S. M/S. CADILA HEALTHCARE LTD, ZYDUS TOWER, SATELLITE CROSS ROADS, AHEDABAD- 380015, GUJARAT.	M/S. VENUKA KUMARIA ADVOCATE, 5673, DUPLEX, MODERN HOUSING COMPLEX, MANIMAJRA, U.T. CHANDIGARH. V/S. M/S. SUBRAMANIAM, NATRAJ & ASSOCIATES, E-556, GREATER KAILASH-II, NEW DELHI- 110048.
3	129116	637221	M/S. AGGARWAL INDUSTRIAL CORPORATION, 3682/51, 1 <sup>ST</sup> FLOOR, SHABI MARKET, CHOWK MORI GATE, DELHI- 110006. V/S. M/S. RAYAT ELECTRICALS, 1853, SUYA BAZAR, BHAGIRATH PALACE, DELHI- 110006. (FINAL HEARING 2:30PM)	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. INDIAN TRADE MARKS COMPANY, 91, CROCKERY MARKET, SADAR BAZAR, DELHI- 110006. (FINAL HEARING 2:30PM)



4	201267	715499	<p>M/S. CIBA GEIGY AG SWITZERLAND V/S. M/S. NICHOLAS PIRAMAL INDIA LTD, NICHOLAS PIRAMAL TOWERS, GANPATRAI KADAM MARG, LOWER PAREL, MUMBAI- 400013</p>	<p>M/S. LALL LAHIRI &amp; SALHOTRA, LLS HOUSE PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. TAS &amp; CO. 1&amp;2/19, GANGA, SWASTIK PARK, V N PURAV MARG, CHEMBUR, MUMBAI- 400071</p>
5	116659	608957	<p>M/S. KAMAL PUSTAKALAYA, 1977, NAI SARAK, DELHI- 110006. V/S. M/S. SCHOLAR PUBLISHING HOUSE (P) LTD, 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005.</p>	<p>M/S. MANGLA REGISTRATION SERVICE, 1961, KATRA SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006. V/S. M/S. SCHOLAR PUBLISHING HOUSE (P) LTD, 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005.</p>
6	147276	692679	<p>M/S. FIXWELL INDUSTRIES (REGD.) 2011, GANJ MEER KHAN, TURKMAN GATE, DELHI- 110006 V/S M/S. SCHOLAR PUBLISHING HOUSE (P) LTD. 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005</p>	<p>M/S. MANGLA REGISTRATION SERVICE 1961, KATRA, SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006 V/S M/S. SCHOLAR PUBLISHING HOUSE (P) LTD. 85, MODEL BASTI, NEAR FILMISTAN, NEW DELHI- 110005</p>



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Name of Hearing Officer

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**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:14/01/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	197370	772091	M/S. RAJSHREE DRUGS, SUBHASH NAGAR, BARAUT- 250611 U.P. V/S. M/S. FEM CARE PHARMA LIMITED, PLOT NO.D-55, M.I.D.C. AMBAD, NASHIK- 422010	M/S. THE CALCUTTA TRADE MARK CO, 236, CHANDNI CHOWK- FATEHPURI, POST BOX NO. 1237, DELHI- 110006 V/S. M/S. DABUR INDIA LIMITED BALSARA HOUSE, 43, NAGINDAS MASTER ROAD, FORT, MUMBAI- 400001
2	196971	890318	M/S. ASBA PRODUCTS WH-41 MAYAPURI INDUSTRIAL AREA, PHASE-I, NEW DELHI-110064 V/S M/S. TEJA SHAH JAIN & SONS 6046, GALI MATKE WALI, SADAR BAZAR, DELHI-110006	M/S. K&A PARTNERS P-1A, 117. PRINCETON ESTATE DLF CITY, PHASE V, GURGAON- 122002 HARYANA V/S M/S. MANGLA REGISTRATION SERVICE KATRA SHAHN-SHAHI (OPP. CENTRAL BANK) CHANDNI CHOWK, DELHI-110006

3	172941	766150	M/S OSHO TOOLS PVT. LTD., 65, SANT NAGAR , CIVIL LINES, LUDHIANA -1 V/S M/S OSHO INTERNATIONAL FOUNDATION 608, MAKER CHAMBERS V, NARIMAN POINT, MUMBAI 400021.	M/S WORLDWIDE REGISTRATION BUREAU 60/30, NEW ROTHAK ROAD KAROL BAGH , NEW DELHI -110005 V/S M/S KANGA AND COMPANY ADVOCATES, SOLICITONS AND NOTARY READYMONEY MANSION 43, VEER NARIMAN ROAD, MUMBAI 400001.
4	152996	636666	M/S HAHNEMANN SCIENTIFIC LABORATORY (INDIA), 2 SUBHASH MARG, LUCKNOW 226006, UTTAR PRADESH V/S M/S GLENMARK PHARMACEUTICALS LIMITED B-2, MAHALAXMI CHAMBERS, 22, BHULABHAI DESAI ROAD, MUMBAI-400026	MS/ ROMESH CHADHA & CO A-589, INDIRA NAGAR, A- BLOCK, LEKHRAJ MARKET MARG, LUCKNOW- 226016. V/S M/S VISHESH & ASSOCIATES, 2, 3 <sup>RD</sup> FLOOR, YESHWANT CHAMBERS, 18-B, BHARUCHA MARG, KALAGHODA, FORT, MUMBAI – 400023
5	233095	793779	M/S. FRENCH CONNECTION LTD, 75-83, FAIRFIELD ROAD, BOW, LONDON V/S. M/S. SARABJIT SINGH LAMBA, E-29, BALI NAGAR, NEW DELHI- 110015	M/S. ZEUSIP ADVOCATES C-4, JANGPURA EXTENSION NEW DELHI- 110014 V/S. M/S. SARABJIT SINGH LAMBA, E-29, BALI NAGAR, NEW DELHI- 110015
6	178819	767410	M/S ALLIED CHEMICALS & PHARMACEUTICALS PVT. LTD., OF RAJNIGANDHA COMPLEX, 8734- D.B. GUPTA ROAD, PAHARGANJ NEW DELHI -110055. V/S M/S PAVAN PHRMACEUTICALS, G-2, SUSMITA FLATS, OPP.ANJALI CINEMA, NEAR VASNA BUS TERMIUS, VASNA, AHMEDABAD - 380015	M/S SEN – OBEROI A-18, CHITTARNAJAN PARK NEW DELHI- 110019 V/S M/S SUBRAMANIAM, NATARJ & ASSOCIATES ATTORNEYS –AT- LAW E -556, GREATER KAILASH-II NEW DELHI – 110048
7	T-4706/105393	744569	M/S. KRISHNA ELECTRICALS (REGD) DADRI COLONY, NEAR GURDWARA, SAMANA (PUNJAB) V/S. M/S. LARESE & TOUBRO LIMITED. L & T HOUSE, BALLARD ESTATE, N. M.MARG, MUMBAI-400001	M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1 PUNJAB V/S. M/S. ARJUN T. BHAGAT & CO. 132/1, SHAHEEN APARTMENT, MODY STREET, FORT, P.B. NO.1865, MUMBAI-400001

<b>8</b>	<b>152678</b>	<b>624881</b>	<b>M/S. BRAHMA SHANKAR KHANNA, M-20, GOLE MARKET, MAHANAGAR, LUCKNOW, U.P. V/S. M/S. KRAFT FOODS HOLDING INC. U.S.A.</b>	<b>M/S.ROMESH CHADHA &amp; CO. GROUND FLOOR, 1, ARYA SAMAJ MANDIR ROAD, LUCKNOW-226018 UTTAR PRADESH. V/S. M/S. REMFRY &amp; SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002</b>
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NEW DELHI - 110078. Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:18/01/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-3197/60159	673263	M/S. PARDHAN RUBBERS, E-6 SOUTH SIDE, G.T. ROAD, GHAZIABAD, U.P. V/S. M/S. VIJAY HOME APPLIANCES LIMITED, 30 CHAMIER ROAD, NANDANAM, CHENNAI- 600035.	M/S. PARDHAN RUBBERS, E-6 SOUTH SIDE, G.T. ROAD, GHAZIABAD, U.P. V/S. M/S. KAMATH & KAMATH, 'VIDYA' 61 FOUTH MAIN ROAD, GANDHI NAGAR, ADYAR, MADRAS- 600020.
2	203584	781885	M/S. ISABERG RAPID, AB, P.O. BOX – 11533027, HESTRA, SWEDEN V/S. M/S. HIND PUSTAK BHANDAR, F-2/16, ANSARI ROAD, DARYA GANJ, NEW DELHI- 110002	M/S. LALL LAHIRI & SLAHOTA, LLS HOUSE PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. MANGLA REGISTRATION SERVICE, 1961, KARTA SHAHNSHAHI, CHANDNI CHOWK, DELHI- 110006.

3	T-4721/103405	737095	<p>M/S. SUHAG STORES C.K. 47/29, SARAI HARHA, VARANASI, U.P. V/S M/S.RADHA KISHAN BISHAN DASS &amp; CORPORATION GURIHA WALA PECH, HATHRAS, (UP).</p>	<p>M/S. SHASTRI REGISTRATION BUREU "LUXMIRIYAY" 39, DR. BHAGWANDAS NAGAR COLONY, SIGRA, VARANASI, U.P. V/S M/S. TAJ TRADE MARK PVT LTD, ANAND VRINDAVAN, SANJAY PLACE, AGRA ( U.P.)</p>
4	DEL-T- 3646/338511	839983	<p>M/S. ABS REMEDIES PVT. LTD, 214, VARDMAN TOWER, PREET VIHAR, CUMMUNITY CENTRE, DELHI- 110092 V/S. M/S. TALENT GUJRATE, 45/1602, KARNAVATI ESTATE, G.I.D.C, PHASE III, VATVA, AHMEDABAD- 382445</p>	<p>M/S. NISHANT ASOCIATES, K1/125, LOWER GROUND FLOOR, CHITTARANJAN PARK, NEW DELHI- 110019. V/S. M/S. INDO OVERSEAS TRADE MARKS CO., 101, SARAP BUILDING, OPP. NAVJIVAN PRESS, NEAR GUJRAT VIDYAPITH, AHEMDABAD- 380014</p>
5	149371	878544	<p>M/S. A.A. AGRO. 938, SECTOR- 13, UNBAN ESTATE, KARNAL- 132001, HARYANA V/S. M/S. CHOICE AGROS PVT. LTD, MANSOORWAL DONA, AUJLA ROAD, KAPURTHALA-144601, PB.</p>	<p>M/S. WORLDWIDE REGISTRATION BUEARU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005 V/S. M/S. MAHTTA &amp; CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1.</p>
6	DEL-9819	534570	<p>M/S. BROKER TEA CO, S-32, MAIN ROAD, BRAHAM PURI, DELHI- 110053 V/S. M/S. MOHAN MEAKIN LIMITED, SOLAN BREWERY, P.O. 173214, SIMLA HILLS, HIMACHAL PRADESH.</p>	<p>M/S. EVERST TRADE MARK COMPANY, CHAMBER NO. 718, WESTERN WING, TIS HAZARI COURTS, DELHI- 110054. V/S. M/S. THE ACME COMPANY, ONE JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI- 110013.</p>
7	152567	684931	<p>M/S. SUNRIDER INTERNATIONAL, 1625, ABALONE AVENUE, TORRANCE, CA 90501, U.S.A. V/S. M/S. HINDUSTAN LEVER LIMITED, HINDUSTAN LEVER HOUSE, 165/166, BACKBAY RECLAMATION, MUMBAI- 400020.</p>	<p>M/S. S.S. RANA &amp; CO. 317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI- 110003. V/S M/S. ANAND &amp; ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013.</p>

8	176547	855791	<p>M/S. SAMUNDER GARMENTS.  MAHAVIR COLONY, ST. NO. 6,  SUNDER NAGAR, LUDHIANA  PUNJAB  V/S.  M/S SAREEN SPORS INDUSTRIES.  VICTORIA PARK, SPORTS, COLONY,  MEERUT-250001  (U.P.)</p>	<p>M/S. MAHTTA &amp; CO.  43-B/3, UDHAM SINGH NAGAR,  LUDHIANA-1, PUNJAB.  V/S.  M/S. MANGLA REGISTRATION  SERVICE.  1961, KATRA SHAHN-SHAHI  OPP. CENTRAL BANK,  DELHI-110006  <b>02:30 PM</b></p>
9	DEL-T- 3170/60080	669766	<p>M/S. SHAKTI BHOG FOODS LTD.,  24, LAGHU UDYOG NAGAR,  SSI, G.T. KARNAL ROAD,  DELHI-110033.  V/S.  M/S. SAKTHI SUGARS LIMITED,  102, MOUNT ROAD, GUINDY  CHENNAI-600032  (FINAL ARGUMENT AT 2:30 PM)</p>	<p>M/S. WORLDWIDE REGISTRATION  BEUREAU,  60/30, NEW ROHTAK ROAD,  KAROL BAGH,  NEW DELHI- 110005.  V/S.  M/S. MOHAN ASSOCIATES,  FLAT NO, D-4, III FLOOR,  CEEBROS BUILDING,  DOOR NO. 11, CENOTOPH ROAD,  TEYNAMPET, CHENNAI- 600018</p>



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NEW DELHI - 110078.

Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:19/01/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	168290	686374	M/S. RATTAN ENGINEERS, 1904, ST. NO. 36, JANTA NAGAR, GILL ROAD, LUDHIANA- 141003. V/S. M/S. RATAN HARDWARE WORKS, 16/127, PATHANA MOHALLA, GALI BANJARAN, ALIGARH- 202001, U.P.	M/S. PURI TRADE MARK CO, 54-55, SUPER CYCLE MARKET, OPP. KWALITY DHARAM KANDA, GILL ROAD, LUDHIANA- 141003 PUNJAB V/S. M/S. LALJI ADVOCATES, A-48, YOJNA VIHAR, DELHI- 110092
2	DEL-T- 3242/60336	677753	M/S. SHIVA INDUSTRIES, DHOBI GHAT ROAD, MALERKOTLA PUNJAB V/S. M/S. B.L.F. PORYMERS PVT. LTD, 17/D, BASANT COLONY, RACE COURSE ROAD, INDORE M.P.	M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1. V/S. M/S. G.S. RIJHWANI & CO., 2, SAINATH PLAZA, UPR. GRD. FLOOR, J.N. ROAD, NEAR RAYLWAY STN. MULUND (WEST) MUMBAI-400080
3	178964	988411	M/S. SUMIT KHANNA, D- 220, PHASE-I, ASHOK VIHAR, DELHI- 110052. V/S. M/S. SINTEX WIRE INDUSTRIES, 487, PEERAGARHI, DELHI- 110041.	M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006. V/S. M/S. PREMIER REGISTRATION SERVICE, 8/1, RAJINDER NAGER, NEW DELHI- 110060.



4	121947	630990	M/S. DISHA PRAKASHAN, BOOK MARKET, AMEENA BAD, LUCKNOW, U.P. V/S. M/S. DISHA PUBLICATION, H.O.-CM-9, SECTOR-B, ALIGANJ, LUCKNOW, U.P.	M/S. LONDON TRADE MARK, 1 <sup>ST</sup> FLOOR, 1, ARYA SAMAJ MANDIR ROAD,, LUCKNOW- 226018. U.P. V/S. SHRI AALOK KANSAL (ADVOCATE) 50, CHAITANYA PURAM, NAVCHANDI GROUND MEERUT-250002
5	151862	793899	M/S. R.S. FOUNDRY AND ENGINEERING WORKS G.T. ROAD, BYE PASS, NEAR RADHA SWAMI SATSANG JALANDHAR, PUNJAB V/S M/S CHEMICO INDIA D-3, FOCAL POINT, JALANDHAR, PUNJAB	M/S SHARMA & ASSOCIATES 1834/1-E, PAVITTAR NAGAR HAIBOWAL KALAN, LUDHIANA V/S M/S. BAJAJ REGISTRATION SERVICE 102,JAY ESS COMPLEX, SHASTRI MARKET, OPP. DAILY VIR PARTAP, JALANDHAR-144001.
6	DEL- 9724	526576	M/S. KOCHAR BROTHERS RICE MILLS. KOT MIT SINGH, TARN TARAN ROAD, AMRITSAR- 143006 PUNJAB. V/S. M/S. UNITED RICELAND LIMITED, 411, JOLLY BHAWAN NO. 2, 7 NEW MARINE LINES, MUMBAI- 400020.	M/S. GROVER ASSOCIATES, 1/3, BLOCK NO. 41, SINGH SABHA ROAD, BEHIND AMBA CINEMA, DELHI- 110007 V/S. M/S. R.K. DEWAN & CO PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI- 400001
7	163676	990675	M/S. JAGDISH ENTERPRISES, DHIR ROAD, BATALA- 143505, PUNJAB. V/S. M/S. ATUL LIMITED, ASHOKA CHAMBERS, RASAL MARG, MITHAKHALI CROSS ROAD, ELLISBRIDGE, AHMEDABAD- 380006.	M/S. D.K HAND AND COMPANY, B- XVIII/17-18, PURIAN MOHALLA, BATALA- 143505, PUNJAB. V/S. MR. LALIT PATNI/MR. J N DESAI, ATUL LIMITED, P.O. ATUL- 396020, DIST. VALSAD GUJARAT.
8	DEL-T- 2912/59079	602811	M/S. KOCHAR BROTHERS RICE MILLS. KOT MIT SINGH, TARN ROAD, AMRITSAR-143006 PUNJAB V/S. M/S. BHARAT INDUSTRIAL ENTERPRISES LIMITED, TARAORI DISTT. KARNAL (HR)	M/S. KOCHAR BROTHERS RICE MILLS. KOT MIT SINGH, TARN ROAD, AMRITSAR-143006 PUNJAB V/S. M/S. LALJI ADVOCATES, A-48, YOJNA VIHAR, DELHI- 110092.
9	154816	716169	M/S. Mc DONAL'S CORPORATION,	M/S. S.S. RANA & CO,

			<p><b>U.S.A. V/S. M/S. ARCHIES LTD, A-17, NARAINA INDUSTRIAL AREA, PHASE-II NEW DELHI- 110028</b></p>	<p><b>317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI- 110003 V/S. M/S. QUEST IP B-5/47E, LGF SAFDURJUNG ENCLACE, NEW DELHI- 110029</b></p>
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NEW DELHI - 110078.

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Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE**  
**(DEPUTY REGISTRAR)**

Date:20/01/2016

Time: 11:00 AM.

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	215051	622856	M/S. BENNETT, COLEMAN & COMPANY LTD, DADABHAI NARAUJI MARG, TIMES HOUSE, 7, BAHADURSHAH ZAFAR MARG, NEW DELHI- 110002. V/S. M/S. TIME INC, NEW YORK,	M/S. INTTL ADVOCARE, F- 252, WESTERN AVENUE SAINIK FARMS, NEW DELHI- 110062. V/S. M/S. LALL & SETHI M-19A, SOUTH EXTENSION- II, NEW DELHI- 110049.
2	DEL-T- 4212/81607	664813	M/S. SUSE ELECTRONICS, 2967, SNAT NAGAR, RANI BAGH, DELHI- 110034. V/S. M/S. PIOEER ELECTRONIC CORPORATION, 4-1, MEGUREO 1-CHOME, MEGURO-KU, TOKYO, JAPAN.	M/S. S.M. GUPTA & COMPANY, 262, LAWYERS' CHAMBER, CRIMINAL SIDE TIS HAZARI COURTS, DELHI- 110054. V/S. M/S. REMFRY & SAGAR, REMFY HOUSE AT THE MILLENNIUM PLAZA, SECTOR-27, GURGAON- 122002.
3	208481	628730	M/S. GODFREY PHILLIPS INDIA LIMITED, FOUR SQUARE HOUSE, 49, COMMUNITY CENTRE, FRIENDS COLONY, NEW DELHI- 110065. V/S. M/S. GIRNAR FOOD & BEVERAGES PRIVATE LIMITED, GIRNAR COMPLEX KURESHI NAGAR, KURLA (EAST), BOMBAY- 400070.	M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B-28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. JEHANGIR GULABBHAI & BILIMORIA & DARUWALL ADVOCATE, RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, HAMAM STREET, FORT MUMBAI- 400023.

4	236503	887428	<p>M/S. USHA SHRIRAM ENTERPRISES PRIVATE LIMITED,  UNIT NO. 11, BLOCK A, DDA SHOPPING COMPLEX, RING ROAD,  NARAINA,  NEW DELHI- 110028.  V/S.  M/S. USHA INTERNATIONAL LIMITED,  SURYA KIRAN BUILDING, 19,  KASTURBA GANDHI MARG,  NEW DELHI- 110001.  FINAL HEARING 2:30 PM</p>	<p>M/S. THE ACME COMPANY.  B- 41M NIZAMUDDIN EAST,  NEW DELHI- 110013  V/S.  M/S. K &amp; S PARTNERS,  B.K. HOUSE, PLOT NO. 109,  SECTOR 44,  GURGAON- 122002.  FINAL HEARING 2:30 PM</p>
5	161129	645376	<p>M/S. HECHETTE FILIPACCHI PRESSE,  FRANCE.  V/S.  M/S. HINDUSTAN LEVER LTD,  165/166, BACKBAY RECLAMATION,  MUMBAI- 400020.  FINAL HEARING 2:30 PM</p>	<p>M/S. REMFRY &amp; SAGAR,  REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27,  GURGAON- 122002  V/S.  M/S. ANAND &amp; ANAND  B- 41, NIZAMUDDIN EAST,  NEW DELHI- 110013  FINAL HEARING 2:30 PM</p>



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NEW DELHI - 110078.  
Fax no. 28032381

**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:21/01/2016**

**Time: 11:00 AM.**

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-3281/60362	628509	M/S. SUPER FOODS, 19, INDUSTRIAL AREA, PHASE- I, CHANDIGARH. V/S. M/S. KUNDAN RICE MILLS LTD, D-16, 17, CITY CHAMBERS, CENTRAL MARKET, PRASHANT VIHAR, DELHI- 110085 (FINAL ARGUMENT 2:30 PM)	M/S. BAJAJ REGISTRATION SERVICE, 102, JAY ESS COMPLEX, SHASTRI MARKET, JALANDHAR- 144001. PUNJAB. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006. (FINAL ARGUMENT 2:30 PM)
2	DEL-T-2668/58369	673120	M/S. BRAWN LABORATORIES LIMITED, C-64, LAJPAT NAGAR-I, NEW DELHI. V/S. M/S. PRABHUDAS KISHORDAS TOBACCO PRODUCTS (P) LIMITED, "HELIOUS HOUSE" 659/1, GULBAI TEKRA, PANCHWATI, 2 <sup>ND</sup> LANE, AHMEDABAD- 380006.	M/S. B.K. DASH ADVOCATE, D-7, LAKE VIEW APARTMENTS, SECTOR-9, ROHINI, NEW DELHI- 110085. V/S. M/S. FATEHCHAND C. SHAH & CO, 'A' AIDUN BUILDING, 5 <sup>TH</sup> FLOOR, 1 <sup>ST</sup> DHOBI TALAO, MUMBAI- 400002.
3	133174	790678	M/S. GAURAV SANITARY AGENCY, 198, RAJA GARDEN, NEW DELHI- 110015. V/S. M/S. CRYSTAL COOK-N-SERVE PRODUCTS PRIVATE LIMITED, METODA, PLOT NO. 2601-2-3, TA LODHKA, DISTRICT RAJKOT, GUJARAT.	M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. ARJUN T. BHAGAT & CO, 132/1, SHAHEEN APARTMENTS, MODY STREET, FORT, P.B. NO. 1865,

				<b>MUMBAI- 400001.</b>
4	DEL-T-178037	558929	M/S. DURGA TRADING. KRISHN COLONY, 14, KHURSHED BAGH, LUCKNOW 226018 (U.P.) V/S. M/S. NAGAD NARYAN PAN HOUSE. RAMNATH PARA MAIN ROAD, GARBI CHOWK, RAJKOT, GUJRAT.	M/S.ROMESH CHADHA & CO. GROUND FLOOR, 1, ARYA SAMAJ MANDIR ROAD, LUCKNOW-226018 UTTAR PRADESH. V/S. M/S. Y.J. TRIVEDI & CO. "YAGNAJYOT" OPP. KASHIRAM HALL, POLYTECHNIC, AHMEDABAD-380015 GUJRAT, INDIA.
5	DEL-T-3471/60808	667796	M/S. CHANDAN KNITWEARS, 4600/2, BEHIND POLICE CHOWKI, SUNDER NAGAR, LUDHIANA, PUNJAB V/S. M/S. LIBERBLU ENTERPRISES (PVT) LTD, NO.5/10, KANGAYAM ROAD, ALEX GARDENS, TRIPUR- 641606	M/S. MAHTTA & CO. 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1 PUNJAB V/S. M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI- 110005.
6	DEL-T-4423	598965	M/S. AVIS ACCESSORIES, 1661/34, NAIWALA, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. AJAY AUTO AGENCY, 31/1606, ABDUL REHMAN ROAD, KAROL BAGH, NEW DELHI- 110005.	M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1, PUNJAB. V/S. M/S. VIPAN JAIN ADVOCATE, 2063, HARI SINGH NALWA ST, KAROL BAGH, NEW DELHI- 110005.
7	DEL-T-3338/60477	673259	M/S. PARDHAN RUBBERS, E-6, SOUTH SIDE, G.T. ROAD, GHAZIABAD, U.P. V/S. M/S. G.K. ENGG. CORPORATIEN, 12/4, GURU GOVIND MARG, EAST BABARPUR, CHHAJUPUR, SHAHDARA, DELHI- 110032.	M/S. PARDHAN RUBBERS, E-6, SOUTH SIDE, G.T. ROAD, GHAZIABAD, U.P. V/S. M/S. THE APEX COMPANY, 4B/83, WEST KARAWAL NAGAR, NEAR HANUMAN MANDIR, DELHI- 110094.
8	160861	783637	M/S. SUN PHARMACEUTICAL INDUSTRIES LIMITED, 19, NEHRU PALCE, NEW DLEHI- 110019 V/S. M/S. AVENTIS PHARMA S.A., 20, AVENUE RAYMOND ARON, FRANCE	M/S. SUN PHARMACEUTICAL INDUSTRIES LIMITED, 19, NEHRU PALCE, NEW DLEHI- 110019 V/S. M/S. REMFRY & SAGAR REMFY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27,

				<b>GURGAON- 122002</b>
<b>9</b>	<b>DEL-T- 3424/60640</b>	<b>637559</b>	<p><b>M/S. N.S. MACHINE, STREET NO. 7, BACHITTAR NAGAR, GILL ROAD, LUDHIANA- 141003. PUNJAB. V/S. M/S. S.N. BROTHERS OSWAL MARKET, G.T. ROAD, MILLER GANJ, 57-B, INDUSTRIAL AREAL –A EXTN, LUDHIANA-3 PUNJAB.</b></p>	<p><b>M/S. N.S. MACHINE, STREET NO. 7, BACHITTAR NAGAR, GILL ROAD, LUDHIANA- 141003. PUNJAB. V/S. M/S. S.N. BROTHERS OSWAL MARKET, G.T. ROAD, MILLER GANJ, 57-B, INDUSTRIAL AREAL –A EXTN, LUDHIANA-3 PUNJAB.</b></p>
<b>10</b>	<b>171659</b>	<b>867061</b>	<p><b>M/S. ALPS INDUSTRIES LTD, B- 4, SHOPPING-CUM-FACILITES CENTRE, ALAKNANDA, NEW DELHI- 110019 V/S. M/S. ORIENT CERAMICS AND INDUSTRIES LTD, IRIS HOUSE, 16, BUSINESS CENTRE, NANGAL RAYA, NEW DELHI- 110046</b></p>	<p><b>M/S. L.S. DAVAR &amp; CO, 5/1, 1<sup>ST</sup> FLOOR, KALKAJI EXTN, NEW DELHI- 110019 V/S. M/S. BHARTI REGISTRATION SERVICE, EC-54, SFS, MAYA ENCLAVE NEW DELHI- 110064</b></p>



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Fax no. 28032381

**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:22/01/2016**

**Time: 11:00 AM.**

### CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	T-4092/63675	679520	M/S. DABUR INDIA LIMITED. 22-SITE-IV, SAHIBABAD-201010 GHAZIABAD, U.P. V/S. M/S. THREE-N- PRODUCTS PVT. LTD. 3030, STREET NO. 4, RANJIT NAGAR, NEW DLEHI-110008 FINAL HEARING 2:30 PM	M/S. DK LALWANI & CO. 403, SHAKUNTALA BUILDING, NEHRU PLACE, NEW DELHI-110019. V/S. M/S. DELHI TRADE MARK COMPANY. F-171, GHAFFAR MARKET, KAROL BAGH, NEW DELHI-110005. FINAL HEARING 2:30 PM





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**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:27/01/2016**

**Time: 11:00 AM.**

## **CAUSE LIST**

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	142367	763204	M/S. USHA UDYOG, B-1, FOCAL POINT KHANNA, PUNJAB. V/S. M/S. KUBER KHAINI PVT. LTD, 32-K, SIRASPUR, G.T. KARNAL ROAD, DELHI- 110042.	M/S. MAHTTA & CO. ADOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-1, PUNJAB. V/S. M/S. SURESH & CO, 11, PRABHA KUNJ, PLOT NO. 498, 24 <sup>TH</sup> ROAD, KHAR (WEST), MUMBAI- 400052. <b>FOR FINAL ARGUMENTS AT 02:30 PM</b>



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**Name of Hearing Officer**

:

**DR. B.C. RATHORE  
(DEPUTY REGISTRAR)**

**Date:28/01/2016**

**Time: 11:00 AM.**

## CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	161878	799334	M/S. VIKAS GRAMODYOG SAMITI, 113/174A, SWAROOP NAGAR, KANPUR- 2 V/S. M/S. DENESH KUMAR DIXIT, VILLAGE & POST JAFARGANJ, DISTT, FATEHPUR, U.P. (FOR FINAL ARGUMENTS 02:30 PM)	M/S. AMBRISH KUMAR ADVOCATE 111/2, HARSH NAGAR, KANPUR- 208012 V/S. M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DLEHI- 110005 (FOR FINAL ARGUMENTS 02:30 PM)
2	DEL-T- 3102/59867	670884	M/S AAE BEE MOTORS, 1155/2 BORA BAZAR, KASHMERE GATE, DELHI- 6, V/S M/S PHILIPS BRAKE RUBBER COMPANY, 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KASHMERE GATE, DELHI -110006	M/S MAHTTA & CO. ADVOCATES, 43- B/ 3, UDHAM SINGH NAGAR, LUDHIANA -1 (PB). V/S M/S DELHI REGISTRATION SERVICE 85/86,GADODIA MARKET KHARI BAOLI , DELHI -110006
3	206803	752853	M/S. JAIN RICELAND PVT. LTD, 1783, NAYA BAZAR, DELHI- 110006  V/S. M/S. SHREE RAJMOTI INDUSTTIES, BHAVNAGAR ROAD, RAJKOT- 3 GUJRAT	M/S. MANCHANDA ASSOCIATES, 15/1061, (2 <sup>ND</sup> FLOOR), NAIWALA KAROL BAGH NEW DELHI- 110005 V/S. M/S. UNION TRADE MARK COMPANY, 52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110025
4	DEL-T-	645323	M/S. SUNDER SANITAITONS.	M/S. MANCHANDA ASSOCIATES,

	4814/96592		TRIVENI COMPLEX, GOVERDHAN ROAD, KRISHNA NAGAR, MATHURA (UTTAR PRADESH) V/S M/S. G.S. AUTO INTERNATIONAL LIMITED. G.T. ROAD, G.S. ESTATE, LUDHIANA. PUNJAB.	15/1061, (2 <sup>ND</sup> FLOOR), NAIWALA KAROL BAGH NEW DELHI- 110005 V/S. M/S. G.S. AUTO INTERNATIONAL LIMITED. G.T. ROAD, G.S. ESTATE, LUDHIANA PUNJAB.
5	DEL-T-3314/60425	656902	M/S. DASS ABRASIVES (P) LTD. B-18/2, BULANSHAHAR ROAD, INDUSTRIAL AREA, GHAZIABAD U.P. V/S. M/S. DELHI STATIONERY MART, 3961-62, GALI SATTEWALI, NAI SARAK, DELHI- 110006	M/S. INDO REGISTRATION BUREAU, 2, NAVYUG MARKET, IIND FLOOR, GHAZIABAD- 201001. U.P. V/S. M/S. MANGLA REGISTRATION SERVICE, 1961, KATRA SHAH-N-SHAHI, CHANDNI CHOWK, DELHI- 110006.
6	DEL-T-3966	865382	M/S. JAISWAL INDUSTRIES, 70, RAMA ROAD, NAJAFGARH ROAD, NEW DELHI- 110015 V/S. M/S. MAJESTIC AUTO LIMITED, C-48, FOCAL POINT, LUDHIANA- 141010, PUNJAB.	M/S. A & CO. REGNS & ADVTS, B.K.- 27 (WEST) SHALIMAR BAGH, DELHI- 110088. V/S. M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005.
7	771622	1731542	MS. ANITA JAGGI M/s. TONYTONE ENTERPRISES 30-A, SHIV PURI EXTENSION DELHI-110051 V/s. M/S. T.T. INDUSTRIES 878/A, MASTER PRITHVI NATH MARG, OPP. AZMA, KHAN PARK, KAROL BAGH, NEW DELHI-110005	M/s. MANCHANDA ASSOCIATES 15/1061, 2 <sup>ND</sup> NAIWALA, KAROL BAGH, NEW DELHI-110005 V/S. MRS. SHILPI JAIN SHARMA 689, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054